

Minutes of the Meeting No. 11/15 scheduled on 8.10.2014 (actually held on 31.10.2014) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri O.P. Sharma, Jt. Industrial Adviser, Deptt. of C&PC (Chem. Div.), Shastri Bhavan, New Delhi.
3. Shri A.K. Aggarwal, Addl. Industrial Adviser, Deptt of C&PC (PC Div), Shastri Bhavan, New Delhi
4. Ms. Dona Ghosh, Dy. Director General of Foreign Trade, Udyog Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.10 /15 for confirmation and confirmed and adopted the same without any change.

Case No M-104 NC No.11/15 Dated 8.10.2014 (held on 31.10.2014)	M/ s Hindustan Platinum Ltd, F.No.01/83/50/806/AM12/DES-IV RLA F.No. 03/94/040/0426/AM12/ Lic.No.0310665383 dated 17.11.2011
--	---

The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, C&PC (Chemicals Division) vide their U.O.No.14010/63/2011-Ch.III dated 10.6.2014 and found that the norms recommended by TA does not tally with the written explanation accompanying the recommended norms. Explanation has been sought from TA. The case is re-listed for 19-11-2014.

Case No M-105 NC No.11/15 Dated 8.10.2014 (held on 31.10.2014)	M/s Sterlite Industries (I) Ltd, F.No. 01/83/50/259/AM12/DES- IV/Pt. RLA : 03/95/040/00156/AM12 Lic No. 0310636970 dated 17.06.2011
--	--

The Committee considered the case as per agenda and Committee decided to defer the case for want of comments of DC(MSME) . The case is re-listed for 19-11-2014.


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No M-106	M/ s Dorf Ketel Chemical (I) Pvt. Ltd,
NC No.11/15	Mumbai
Dated 8.10.2014 (held on 31.10.2014)	F.No.01/83/162/11/AM15/DES-IV

The Committee considered the case as per agenda. Committee has referred the case to DGFT for approval.


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

3

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 11/83-ALC1/2014 MEETING DATE : 08.10.2014

Case No.:79/11/83-ALC1/2014 **Party Name:**Hindustan Mint & Agro Products (P) Ltd, **Meet No/Date:**11/83-ALC1/2014 08.10.2014 **Status:**Case deferred

HQ File :01/83/050/00392/AM15/ **RLA File** :29/24/040/0001/AM11/ **Lic.No/Date:**2910011334 15.06.2010 **Defer Date:** 19.11.2014

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

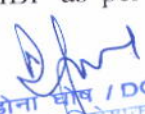
Case No.:12/49/83-ALC1/2013 **Party Name:**MODERN INSECTICIDES LIMITED **Meet No/Date:**11/83-ALC1/2014 08.10.2014 **Status:**Case Approved

HQ File :01/83/050/00891/AM14/ **RLA File** :30/24/040/00028/AM11/ **Lic.No/Date:**3010069425 10.09.2010 **Defer Date:**

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. C.II 14012/3/2014-Ch.II dated 29.4.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
2 Piroxofop-proparyl (Clodinafop Propargyl) 15% WP	1 Kg	1. Clodinafop Propargyl (92% Purity)	0.163 Kg
		2. Safner (Cloquintocetmexyl) 90% Purity	0.0412 Kg
		3. Additive (Alkoxylated alcohol)	0.44 Kg
		4. Dispersing agents a (Sodium-N-Methyl-N- Oleoyl-taurate)	0.04 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


डोना घोष / DONA GHOSH
उप. महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
डोना घोष / DONA GHOSH
उप. महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महादेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:13/49/83-
ALC1/2013

Party Name:MODERN
INSECTICIDES LIMITED

Meet No/Date:11/83-
ALC1/2014
08.10.2014

Status:Case
Approved

HQ File
:01/83/050/00892/AM14/

RLA File
:30/24/040/00058/AM11/

Lic.No/Date:3010072507 Defer Date:
31.01.2011

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. C.II 14012/2/2014-Ch,II dated 29.4.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Profenofos 50% EC	1 Kg	1. Profenofos Technical 90%	0.555 Kg
		2. Solvent (C-9/Aromex)	0.265 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:21/44/83-ALC1/2011

Party Name:INDIAN
TECHNOMAC CO.LTD.

Meet No/Date:11/83-
ALC1/2014
8.10.2014

Status:Deferred

HQ File
:01/83/050/00766/AM12/

RLA File
:05/23/040/00285/AM12/

Lic.No/Date:0510307112 Defer
03.11.2011 Date:19.11.2014

Decision : The Committee considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. D.O. letter was issued on 3.7.2014. The case is re-listed for 19.11.2014.

Case No.:6/5/83-ALC1/2014

Party Name:ACMECHEM
LTD.

Meet No/Date:11/83-
ALC1/2014
08.10.2014

Status:Case
Approved

HQ File
:01/83/050/00123/AM15/

RLA File
:02/24/040/00217/AM12/

Lic.No/Date:0210175063 Defer Date:
07.03.2012

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/119/2011-Ch,II dated 10.10.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Rubber Chemical Peptizol-11/Peptizol-11P Containing: Di- Benzamido Di Phenyl Di- Sulphide: 48%, Kaolin Clay: 38%, Stearic Acid: 1.2%	1 Kg	DI-Benzamido Di-Phenyl Di-Sulphide	0.485 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:7/5/83-ALC1/2014

Party Name:ACMECHEM LTD.

Meet No/Date:11/83-ALC1/2014
08.10.2014

Status:Case
Approved

HQ File
:01/83/050/00124/AM15/

RLA File
:02/24/040/00219/AM12/

Lic.No/Date:0210175068
07.03.2012

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/119/2011-Ch,II dated 10.10.2014, the Committee decided to approve the case as under :-

6

Export Item	Qty.	Import Item	Qty.
Rubber Chemical Peptizol-11R Containing: Dibenzamido Diphenyl Disulphide: 48%	1 Kg	DI-Benzamido Di-Phenyl Di-Sulphide	0.485 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:5/5/83-ALC1/2014

Party Name:ACMECHEM LTD.

Meet No/Date:11/83-ALC1/2014
08.10.2014

Status:Case
Approved

HQ File
:01/83/050/00122/AM15/

RLA File
:02/24/040/00112/AM13/

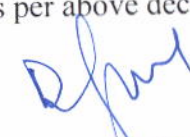
Lic.No/Date:0210183348
18.10.2012

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No. 14010/119/2011-Ch,II dated 10.10.2014, the Committee decided to approve the case as under :-

7

Export Item	Qty.	Import Item	Qty.
Microfine DBD-(2,2-Di Benzamido Di Phenyl Di Sulphide- (1. Chemical Formula:- C6H5CONHC6H4-S-S- C6H4NHCOC6H5 2. Chemical Family: Peptiser 3. Molecular Weight: 456 4. Purity 96%)	1 Kg	DI-Benzamido Di-Phenyl Di-Sulphide	1.02 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


डोना घोष / DONA GHOSH
उप महानिदेशक, विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:5/40/83-ALC1/2012 **Party Name:**ESTEEM INDUSTRIES PVT. LTD. **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

8 **HQ File** :01/83/050/00742/AM13/ **RLA File** :17/24/040/00044/AM13/ **Lic.No/Date:**1710005129 31.10.2012 **Defer Date:**19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. The case is re-listed for 19.11.2014.

Case No.:13/40/83-ALC1/2012 **Party Name:**UNITED PHOSPHORUS LTD. **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

9 **HQ File** :01/83/050/00750/AM13/ **RLA File** :03/95/040/00521/AM13/ **Lic.No/Date:**0310715358 21.11.2012 **Defer Date:**19.11.2014

Decision : Email for Central Excise Data issued on 12.07.2013. Reminder was issued on 12.11.2013, 17.4.2014 and 11.8.2014 to firm for furnishing the Central Excise Data. Re-listed for 19.11.2014.

Case No.:3/5/83-ALC1/2014 **Party Name:**ACMECHEM LTD. **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

10 **HQ File** :01/83/050/00120/AM15/ **RLA File** :02/24/040/00135/AM13/ **Lic.No/Date:**0210183914 26.11.2012 **Defer Date:**19.11.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from the RA has been received and sent to Deptt. of C&PC(Chem.Div) on 26.09.2014. The case is re-listed for 19.11.2014.

Case No.:61/5/83-ALC1/2013 **Party Name:**ARIES DYE CHEM INDUSTRIES, **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

11 **HQ File** :01/83/050/00069/AM14/ **RLA File** :08/24/040/00400/AM13/ **Lic.No/Date:**0810118473 18.02.2013 **Defer Date:**19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:62/5/83-ALC1/2013 **Party Name:**SRIRAM COMPOUNDS PVT. LTD. **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

12 **HQ File** :01/83/050/00070/AM14/ **RLA File** :05/24/040/00419/AM13/ **Lic.No/Date:**0510346349 18.02.2013 **Defer Date:**19.11.2014

Decision : DL dated 10.12.2013 issued by DIPP. Reminder issued by this office on 6.8.2014. The case is re-listed for 19.11.2014

डेना घोष / Dena Ghosh
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

7

Case No.: 13/5/83-ALC1/2013	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
HQ File 13 :01/83/050/00021/AM14/	RLA File :03/95/040/00348/AM13/	Lic.No/Date:0310724589 19.02.2013	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Mail was sent to the firm for Central Excise Data on 6.9.2013 and reminder 10.12.2013,17.4.2014 and 11.8.2014. The case is re-listed for 19.11.2014

Case No.: 59/5/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
HQ File 14 :01/83/050/00067/AM14/	RLA File :08/24/040/00402/AM13/	Lic.No/Date:0810118630 20.02.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.: 72/5/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
HQ File 15 :01/83/050/00080/AM14/	RLA File :08/24/040/00399/AM13/	Lic.No/Date:0810118629 20.02.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.: 73/5/83-ALC1/2013	Party Name: COLORANT LTD.,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
HQ File 16 :01/83/050/00081/AM14/	RLA File :08/24/040/00410/AM13/	Lic.No/Date:0810118579 20.02.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.: 78/5/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 11/83-ALC1/2014 19.11.2014	Status: Deferred
HQ File 17 :01/83/050/00086/AM14/	RLA File :08/24/040/00397/AM13/	Lic.No/Date:0810118720 21.02.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

DM

डोना घोष / DONA GHOSH
उप. महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:79/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

18 HQ File :01/83/050/00087/AM14/ RLA File :08/24/040/00403/AM13/ Lic.No/Date:0810118721 21.02.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.:13/51/83-ALC1/2012 Party Name:JJ.PLASTALLOY PVT. LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

19 HQ File :01/83/050/00919/AM13/ RLA File :15/24/040/00010/AM13/ Lic.No/Date:1510018547 22.02.2013 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Re-listed for 19.11.2014.

Case No.:15/5/83-ALC1/2013 Party Name:SABERO ORGANICS GUJARAT LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

20 HQ File :01/83/050/00023/AM14/ RLA File :03/95/040/00879/AM13/ Lic.No/Date:0310725421 22.02.2013 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014 and reminded on 26.8.2014. The case is re-listed for 19.11.14.

Case No.:60/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

21 HQ File :01/83/050/00068/AM14/ RLA File :08/24/040/00411/AM13/ Lic.No/Date:0810118792 25.02.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.:74/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

22 HQ File :01/83/050/00082/AM14/ RLA File :08/24/040/00415/AM13/ Lic.No/Date:0810118794 25.02.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:82/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

23 HQ File :01/83/050/00090/AM14/ RLA File :08/24/040/00412/AM13/ Lic.No/Date:0810118793 25.02.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.:51/5/83-ALC1/2013 Party Name:ASIATIC INDUSTRIES Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

24 HQ File :01/83/050/00059/AM14/ RLA File :08/24/040/00404/AM13/ Lic.No/Date:0810118866 27.02.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:76/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

25 HQ File :01/83/050/00084/AM14/ RLA File :08/24/040/00420/AM13/ Lic.No/Date:0810118908 28.02.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.:52/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

26 HQ File :01/83/050/00060/AM14/ RLA File :08/24/040/00422/AM13/ Lic.No/Date:0810119017 05.03.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:70/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

27 HQ File :01/83/050/00078/AM14/ RLA File :08/24/040/00427/AM13/ Lic.No/Date:0810119168 08.03.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Case No.:31/5/83-ALC1/2013 Party Name:GRAUER & WEIL (INDIA) LIMITED, Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

28 HQ File :01/83/050/00039/AM14/ RLA File :03/94/040/00977/AM13/ Lic.No/Date:0310727830 12.03.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014

Case No.:50/5/83-ALC1/2013 Party Name:ARHAM PETROCHEM PVT.LTD. Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

29 HQ File :01/83/050/00058/AM14/ RLA File :08/24/040/00435/AM13/ Lic.No/Date:0810119294 12.03.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(PC Div). Hard copy again sent to Department of C&PC(PC Div) on 31.10.2014. Re-listed for 19.11.2014.

Case No.:56/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

30 HQ File :01/83/050/00064/AM14/ RLA File :08/24/040/00429/AM13/ Lic.No/Date:0810119298 12.03.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.:58/5/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

31 HQ File :01/83/050/00066/AM14/ RLA File :08/24/040/00431/AM13/ Lic.No/Date:0810119297 12.03.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:43/5/83-ALC1/2013 Party Name:UNITED PHOSPHORUS LTD. Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

32 HQ File :01/83/050/00051/AM14/ RLA File :03/95/040/00674/AM13/ Lic.No/Date:0310727964 13.03.2013 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and Committee noted that Central Excise Data certified by CA from the firm has been received. Committee decided to call for Central Excise data duly certified by Central Excise. Letter issued on 11.8.2014. The case is re-listed for 19.11.2013.



	PHOSPHORUS LTD.	ALC1/2014 8.10.2014	
HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Final reminder issued on 17.4.2014 and 11.8.2014. The case is re-listed for 19.11.2014.			

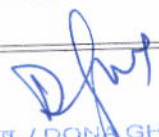
34	Case No.:32/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00133/AM14/	RLA File :03/94/040/00918/AM13/	Lic.No/Date:0310728667 19.03.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014				

35	Case No.:36/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00137/AM14/	RLA File :03/94/040/00929/AM13/	Lic.No/Date:0310728668 19.03.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014				

36	Case No.:29/21/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00315/AM14/	RLA File :03/95/040/01021/AM13/	Lic.No/Date:0310728821 20.03.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014				

37	Case No.:24/7/83-ALC1/2013	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00125/AM14/	RLA File :08/24/040/00458/AM13/	Lic.No/Date:0810119675 21.03.2013	Defer Date:19.11.2014
Decision : DL dated 11.7.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 19.11.2014.				

38	Case No.:85/5/83-ALC1/2013	Party Name:RISHI CHEMICAL WORKS PVT LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00093/AM14/	RLA File :02/24/040/00206/AM13/	Lic.No/Date:0210188050 26.03.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.2014 and 6.8.2014.. The case is re-listed for 19.11.2014.				


 डोना घोष / DONA GHOSH
 उप. महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

39	Case No.:29/17/83-ALC1/2013	Party Name:ITC LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00202/AM14/	RLA File :09/24/040/00524/AM13/	Lic.No/Date:0910055573 27.03.2013	Defer Date:19.11.2014
	Decision : Hard Copy not received from RA. Reminder has been issued on 10.12.2013 and 22.1.2014. Committee decided to write to D.O. to RA, Hyderabad for hard copy of application. The Case is re-listed for 19.11.2014.			

Case No.:5/42/83-ALC1/2013	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:11/83-ALC1/2014 08.10.2014	Status:Case Approved
HQ File :01/83/050/00700/AM14/	RLA File :32/24/040/00054/AM13/	Lic.No/Date:3210061936 28.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/330/2013-TSW dated 30.10.2014, the Committee decided to approve the case as per taking cue from SION-1833, as under :-

Export Item : Polished Granite Slabs

40

Quantity: 15000 Sqmt

Import Items:

S.No.	Item description	Quantity Recommended
1.	Saw Steel Blades	Up to 5% of FOB value including both the items
2.	Steel Grit SP 25	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

41	Case No.:21/7/83-ALC1/2013	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:19.11.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-14). Letter issued on 21.11.2013. Reminder issued on 15.1.2014 and 21.2.2014. The case is re-listed for 19.11.2014.			

42	Case No.:57/26/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
----	-----------------------------	--	---	-----------------

डिना घाब / 001 / 2013
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

HQ File :01/83/050/00380/AM14/	RLA File :03/94/040/00010/AM14/	Lic.No/Date:0310730970 10.04.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			

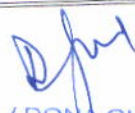
Case No.:7/17/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
HQ File :01/83/050/00180/AM14/	RLA File :31/83/040/00202/AM13/	Lic.No/Date:3110057932 16.04.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			

Case No.:37/17/83-ALC1/2013	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
HQ File :01/83/050/00210/AM14/	RLA File :09/24/040/00003/AM14/	Lic.No/Date:0910055775 17.04.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			

Case No.:76/17/83-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
HQ File :01/83/050/00249/AM14/	RLA File :03/95/040/01038/AM13/	Lic.No/Date:0310731873 18.04.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise earlier. E-mail was sent on 6.9.13. Reminded vide e-mail dated 17.12.13 and letter dated 15.5.2014 and 11.7.2014. The case is re-listed for 19.11.2014.			

Case No.:2/5/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83- ALC1/2014 08.10.2014	Status:Case withdrawn
HQ File :01/83/050/00010/AM14/	RLA File :17/24/040/00006/AM14/	Lic.No/Date:1710005296 22.04.2013	Defer Date:
Decision : The Committee considered the case as per agenda and noted that RLA, Goa letter No.17/24/40/0006/AM14 dated 10/10/2014 has intimated that the licence has been issued on repeat basis under para 4.7.1 of HBP vide ALC Meeting No.3/83 dated 18.4.2012 and decided to withdrawn the case.			

Case No.:18/17/83-ALC1/2013	Party Name:ARIES DYE	Meet No/Date:11/83-	Status:Deferred
------------------------------------	----------------------	---------------------	------------------------


 डॉना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

	CHEM INDUSTRIES.	ALC1/2014 8.10.2014	
HQ File :01/83/050/00191/AM14/	RLA File :08/24/040/00002/AM14/	Lic.No/Date:0810120486 25.04.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.			

48	Case No.:77/26/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00400/AM14/	RLA File :05/23/040/00006/AM14/	Lic.No/Date:0510353071 03.05.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 19.11.2014.				

49	Case No.:25/17/83-ALC1/2013	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:11/83- ALC1/2014 08.10.2014	Status:Case Approved
	HQ File :01/83/050/00198/AM14/	RLA File :34/24/040/00025/AM14/	Lic.No/Date:3410036804 07.05.2013	Defer Date:
Decision : The Committee considered the case as per agenda and approved the case on the basis of written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No. 46011/106/2012-PC-II dated 9.10.2014, that 3% wastages may be considered on the Net Content of LLDPE Granules, Titanium Dioxide(Rutile) and U.V. Stabilizer contained in the export products.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

50	Case No.:49/17/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00222/AM14/	RLA File :08/24/040/00022/AM14/	Lic.No/Date:0810120969 10.05.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.				

51	Case No.:72/17/83-ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:19.11.2014


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda. The application was refer to DIPP for providing the comments. U.O. issued on 31.10.2013. The case is re-listed for 19.11.2014.

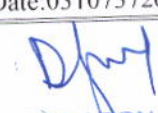
52	Case No.:73/17/83-ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00246/AM14/	RLA File :06/24/040/00005/AM14/	Lic.No/Date:0610031938 10.05.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The application was refer to DIPP for providing the comments. U.O. issued on 31.10.2013. The case is re-listed for 19.11.2014.				

53	Case No.:5/26/83-ALC1/2013	Party Name:Pidilite Industries Ltd,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00328/AM14/	RLA File :03/95/040/001050/AM13/	Lic.No/Date:0310735655 27.05.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise Authority. Firm was asked to furnish the Central Excise Data through e-mail dated 13.1.14. Reminders sent on 17.4.2014 and 11.8.2014. The response from the firm is still awaited. The case is re-listed for 19.11.2014.				

54	Case No.:26/17/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00199/AM14/	RLA File :05/23/040/000064/AM14/	Lic.No/Date:0510355507 29.05.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 19.11.2014.				

55	Case No.:60/26/83-ALC1/2013	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:19.11.2014
Decision : DL dated 6.12.2013 issued by Deptt. of C&PC(PC.Div). Reminders were issued on 17.4.2014 , 23.6.2014 and 12.8.2014.. Re-listed for 19.11.2014.				

56	Case No.:59/26/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310737262	Defer


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

:01/83/050/00382/AM14/	:03/94/040/00202/AM14/	11.06.2013	Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.14 and 6.8.2014. The case is re-listed for 19.11.2014.			

57	Case No.:14/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 19.11.2014.				

58	Case No.:15/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00338/AM14/	RLA File :03/95/040/01059/AM13/	Lic.No/Date:0310737311 13.06.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 19.11.2014.				

59	Case No.:2/13/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00164/AM14/	RLA File :03/95/040/00181/AM14/	Lic.No/Date:0310737723 14.06.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.				

60	Case No.:11/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00334/AM14/	RLA File :03/95/040/00147/AM14/	Lic.No/Date:0310737714 14.06.2013	Defer Date:13.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.				

61	Case No.:6/21/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
----	----------------------------	---------------------------------------	---	-----------------


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

HQ File :01/83/050/00292/AM14/ RLA File :08/24/040/00110/AM14/ Lic.No/Date:0810122025 18.06.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.:10/21/83-ALC1/2013 Party Name:INDO COLCHEM LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**

62 HQ File :01/83/050/00296/AM14/ RLA File :08/24/040/00079/AM14/ Lic.No/Date:0810122024 18.06.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.

Case No.:17/26/83-ALC1/2013 Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**

63 HQ File :01/83/050/00340/AM14/ RLA File :03/95/040/00239/AM14/ Lic.No/Date:0310739216 26.06.2013 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The firm vide letter dated 2.5.2014 has requested to allow some time to furnish Central Excise Data. Reminder was issued on 11.8.2014. The case re-listed for 19.11.2014.

Case No.:75/26/83-ALC1/2013 Party Name:INDO COLCHEM LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**

64 HQ File :01/83/050/00398/AM14/ RLA File :08/24/040/00106/AM14/ Lic.No/Date:0810122298 27.06.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:76/26/83-ALC1/2013 Party Name:INDO COLCHEM LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**

65 HQ File :01/83/050/00399/AM14/ RLA File :08/24/040/00114/AM14/ Lic.No/Date:0810122297 27.06.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

66 **Case No.:2/5/83-ALC1/2014** Party Name:ACMECHEM LTD. Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**

डोना घोष
उप महानिदेशक, विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार मंत्रालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

HQ File :01/83/050/00119/AM15/ RLA File :02/24/040/00035/AM14/ Lic.No/Date:0210191113 27.06.2013 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, Kolkata has been received and sent to Deptt. of C&PC(Chem.Div) on 26.9.2014. The case is re-listed for 19.11.2014

Case No.:4/5/83-ALC1/2014 **Party Name:**ACMECHEM LTD. **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

67 HQ File :01/83/050/00121/AM15/ RLA File :02/24/040/00036/AM14/ Lic.No/Date:0210191115 27.06.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed on 19.11.2014.

Case No.:62/26/83-ALC1/2013 **Party Name:**GANDHI AND ASSOCIATES **Meet No/Date:**11/83-ALC1/2014 08.10.2014 **Status:**Case Approved

HQ File :01/83/050/00385/AM14/ RLA File :34/24/040/00014/AM14/ Lic.No/Date:3410037344 04.07.2013 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/188/2014-TSW dated 3.7.2014, the Committee decided to approve the case as under :-

Export Item No.1 : FRV Purification Vessel with Covers (8250 Kgs)

Quantity: 3 Nos.

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Relevant Glass Fibre Reinforcement, Glass Fibre Chopped Surface Mat Glass Fibre Chopped Strand Mat Type of Glass E Glass Density 30 GSM	1.05 Kg/Kg content of export product
2.	Relevant Synthetic Resine Unsaturated Vinyl Ester Resin Derakane 470-300	1.05 Kg/Kg content of export product
3.	Relevant Glass Fibre Reinforcement, Glass Fibre Chopped Strands Mat Glass Fibre Chopped Strand Mat Type of Glass E Glass Density 450 GSM	1.05 Kg/Kg content of export product

Export Item No.2 : FRV Scrubber Along with Bottom Tank (560 Kgs)

Quantity: 1 No.


 डी.डी.जी.एफ.टी.
 उप महा निदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महा निदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Relevant Glass Fibre Reinforcement, Glass Fibre Chopped Surface Mat Glass Fibre Chopped Strand Mat Type of Glass E Glass Density 30 GSM	1.05 Kg/Kg content of export product
2.	Relevant Synthetic Resine Unsaturated Vinyl Ester Resin Derakane 470-300	1.05 Kg/Kg content of export product
3.	Relevant Glass Fibre Reinforcement Glass Fibre Chopped Strands Mat Glass Fibre Chopped Strand Mat Type of Glass E Glass Density 450 GSM	1.05 Kg/Kg content of export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:49/26/83-ALC1/2013 **Party Name:**EXCEL CROP CARE LIMITED **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

69 **HQ File** :01/83/050/00372/AM14/ **RLA File** :03/94/040/00066/AM14/ **Lic.No/Date:**0310740469 05.07.2013 **Defer Date:**19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.2014 and 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:51/26/83-ALC1/2013 **Party Name:**CAMPBOR & ALLIED PRODUCTS LIMITED, **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

70 **HQ File** :01/83/050/00374/AM14/ **RLA File** :03/94/040/00129/AM14/ **Lic.No/Date:**0310740478 05.07.2013 **Defer Date:**19.11.2014

Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to send a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. The case is re-listed for 19.11.2014

71 **Case No.:**54/26/83-ALC1/2013 **Party Name:**CAMPBOR & ALLIED PRODUCTS LIMITED, **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File **RLA File** **Lic.No/Date:**0310740482 **Defer**

डिप्टी डायरेक्टर, विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
महानिदेशालय, नई दिल्ली-110011

:01/83/050/00377/AM14/

:03/94/040/00228/AM14/

05.07.2013

Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to send a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. The case is re-listed for 19.11.2014

Case No.:53/26/83-ALC1/2013 **Party Name:**CAMPHOR & ALLIED PRODUCTS LIMITED, **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File
:01/83/050/00376/AM14/

RLA File
:03/94/040/00268/AM14/

Lic.No/Date:0310740658 08.07.2013 **Defer**
Date:19.11.2014

72 **Decision :** The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to send a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. The case is re-listed for 19.11.2014

Case No.:4/26/83-ALC1/2013 **Party Name:**ROHA DYE CHEM PVT LIMITED **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File
:01/83/050/00327/AM14/

RLA File
:03/95/040/00120/AM14/

Lic.No/Date:0310740773 09.07.2013 **Defer**
Date:19.11.2014

73 **Decision :** Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

Case No.:21/26/83-ALC1/2013 **Party Name:**PUNJAB CHEMICALS AND CROP PROTECTION LTD., **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File
:01/83/050/00344/AM14/

RLA File
:03/95/040/00052/AM14/

Lic.No/Date:0310741054 10.07.2013 **Defer**
Date:19.11.2014

74 **Decision :** Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

Case No.:33/26/83-ALC1/2013 **Party Name:**PUNJAB CHEMICALS AND CROP PROTECTION LTD., **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File
:01/83/050/00356/AM14/

RLA File
:03/95/040/00119/AM14/

Lic.No/Date:0310741050 10.07.2013 **Defer**
Date:19.11.2014

75 **Decision :** Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

डॉ. नारायण चव्हाण
उप महानिदेशक, विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

- Case No.:16/21/83-ALC1/2013** Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**
- 76 HQ File :01/83/050/00302/AM14/ RLA File :08/24/040/00154/AM14/ Lic.No/Date:0810122699 11.07.2013 Defer Date:19.11.2014
- Decision :** Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.
- Case No.:11/1/83-ALC1/2014** Party Name:TCPL PACKAGING LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**
- 77 HQ File :01/83/050/00941/AM14/ RLA File :03/95/040/00224/AM14/ Lic.No/Date:0310741149 11.07.2013 Defer Date:19.11.2014
- Decision :** Comments awaited from DIPP. Re-listed for 19.11.2014.
- Case No.:18/21/83-ALC1/2013** Party Name:KANDLA ENERGY AND CHEMICALS LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**
- 78 HQ File :01/83/050/00304/AM14/ RLA File :05/23/040/00142/AM14/ Lic.No/Date:0510359599 12.07.2013 Defer Date:19.11.2014
- Decision :** The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 19.11.2014.
- Case No.:21/30/83-ALC1/2013** Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**
- 79 HQ File :01/83/050/00483/AM14/ RLA File :03/94/040/00128/AM14/ Lic.No/Date:0310741437 15.07.2013 Defer Date:19.11.2014
- Decision :** The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to send a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. Re-listed for 19.11.2014
- Case No.:32/30/83-ALC1/2013** Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**
- 80 HQ File :01/83/050/00494/AM14/ RLA File :08/24/040/00149/AM14/ Lic.No/Date:0810122791 15.07.2013 Defer Date:19.11.2014
- Decision :** Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

डोना घाट DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:17/30/83-ALC1/2013 Party Name:INDIAN DYESSTUFF & CHEMICALS MFG CO Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

81 HQ File :01/83/050/00479/AM14/ RLA File :03/94/040/00294/AM14/ Lic.No/Date:0310741764 17.07.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

Case No.:1/18/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

82 HQ File :01/83/050/00275/AM14/ RLA File :08/24/040/00162/AM14/ Lic.No/Date:0810122899 18.07.2013 Defer Date:19.11.2014

Decision : E-mail sent to RA, Ahmedabad on 24.7.2014 and 29.9.2014 for hard copy of the application. The case is re-listed for 19.11.2014.

Case No.:2/18/83-ALC1/2013 Party Name:JAY CHEMICAL INDUSTRIES LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

83 HQ File :01/83/050/00276/AM14/ RLA File :08/24/040/00163/AM14/ Lic.No/Date:0810122900 18.07.2013 Defer Date:19.11.2014

Decision : E-mail sent to RA, Ahmedabad on 24.7.2014 and 29.9.2014 for hard copy of the application. The case is re-listed for 19.11.2014.

Case No.:34/26/83-ALC1/2013 Party Name:UNITED PHOSPHORUS LTD. Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

84 HQ File :01/83/050/00357/AM14/ RLA File :03/95/040/00290/AM14/ Lic.No/Date:0310742260 19.07.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 19.11.2014.

Case No.:28/30/83-ALC1/2013 Party Name:INTERNATIONAL PRINT-O-PAC LTD Meet No/Date:11/83-ALC1/2014 08.10.2014 Status:Case Approved

HQ File :01/83/050/00490/AM14/ RLA File :05/23/040/00158/AM14/ Lic.No/Date:0510360321 19.07.2013 Defer Date:

85 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/295/2013-TSW dated 30.10.2014, the Committee decided to approve the case as under :-

Export Item No.1 : Multicolour/Single Printed Laminated Hardbound Books


 डोना घोष / DONAL GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Quantity: 2,50,000 Numbers

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Printing Paper Coated/Uncoated 70-170 GSM +/- 10% in GSM	1.12 Kg/Kg content of export product or applied quantity whichever is less
3.	Book Binding Board of relevant thickness	1.10 Kg/Kg content of export product
7.	U V Varnish (Clear Coat)	Not allowed as import content has not been given
8.	Printing Ink (Black)	Total 10 gms/Kg of export product (Value limited to 2% of FOB value of export) for both the import items
9.	Printing Ink (Colour)	
10.	Rubber Blankets	One number per 10 lakh impression or applied quantity whichever is less
11.	P S Aluminium Plate (Lithographic/Thermal)	Limited to 3% of FOB value of export or applied quantity whichever is less

Export Item No.2 : Multicolour/Single Printed Laminated Softcover Books

Quantity: 2,00,000 Numbers

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Printing Paper Coated/Uncoated 70-170 GSM +/- 10% in GSM	1.12 Kg/Kg content of export product or applied quantity whichever is less
2.	Book Board Coated/Uncoated 200-400 GSM +/- 10% in GSM	1.15 Kg/Kg content of export product
7.	U V Varnish (Clear Coat)	Not allowed as import content has not been given
8.	Printing Ink (Black)	Total 10 gms/Kg of export product (Value limited to 2% of FOB value of export) for both the import items
9.	Printing Ink (Colour)	
10.	Rubber Blankets	One number per 10 lakh impression or applied quantity whichever is less
11.	P S Aluminium Plate (Lithographic/Thermal)	Limited to 3% of FOB value


 डी.जी. घोष / D.G. GHOSH
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

		of export or applied quantity whichever is less
--	--	--

Export Item No.3 : Printed Diaries/Not Books with PVC Coated Paper/Covering Material

Quantity: 3,25,000 Numbers

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Printing Paper Coated/Uncoated 70-170 GSM +/- 10% in GSM	1.126 Kg/Kg content of export product or applied quantity whichever is less
2.	Book Board Coated/Uncoated 200-400 GSM +/- 10% in GSM	1.05 Kg/Kg content of export product
3.	Book Binding Board of relevant thickness	1.10 Kg/Kg content in the export product
4.	PVC Coated Paper/Covering Material	1.05 Kg/Kg content in the export product
7.	U V Varnish (Clear Coat)	Not allowed as import content has not been given
8.	Printing Ink (Black)	1 gm / Kg of export product
9.	Printing Ink (Colour)	
10.	Rubber Blankets	One number per 10 lakh impression or applied quantity whichever is less
11.	P S Aluminium Plate (Lithographic/Thermal)	Limited to 3% of FOB value of export or applied quantity whichever is less

Export Item No.4 : Multicolour Printed Varnished Calendars with or without wireo & Hanger

Quantity: 2,70,000 Numbers

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Printing Paper Coated/Uncoated 70-170 GSM +/- 10% in GSM	1.02 Kg/Kg content in the export product
2.	Book Board Coated/Uncoated 200-400 GSM +/- 10% in GSM	1.05 Kg/Kg content of export product
3.	Book Binding Board of relevant thickness	1.10 Kg/Kg content in the

उप. महा निदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महा निदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

		export product
5.	Wireo	Net to net
6.	Hanger (Wire Formed)	Net to net
7.	U V Varnish (Clear Coat)	Not allowed as import content has not been given
8.	Printing Ink (Black)	Total 10 gms/Kg of export product (value limited to 2% of FOB value of export) for both the import items
9.	Printing Ink (Colour)	
11.	P S Aluminium Plate (Lithographic/Thermal)	Limited to 2% of FOB value of export or applied quantity whichever is less

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:4/18/83-ALC1/2013 Party Name:ROHAN DYES AND INTERMEDIATES LTD. Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred
 86 HQ File :01/83/050/00278/AM14/ RLA File :08/24/040/00150/AM14/ Lic.No/Date:0810123039 22.07.2013 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Reminder had been issued on 17.4.2014 and 31.7.2014. The case is re-listed for 19.11.2014.

Case No.:31/30/83-ALC1/2013 Party Name:KIRAN GLOBAL CHEMS LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred
 87 HQ File :01/83/050/00493/AM14/ RLA File :05/23/040/00161/AM14/ Lic.No/Date:0510360496 23.07.2013 Defer Date:19.11.2014

Decision : D/L dated 12.2.2014 issued by Deptt. of C&PC(Chem.Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 11.7.2014. Re-listed for 19.11.2014.

Case No.:116/26/83-ALC1/2013 Party Name:SYNGENTA INDIA LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred
 88 HQ File :01/83/050/00439/AM14/ RLA File :31/83/040/00028/AM14/ Lic.No/Date:3110059549 25.07.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 19.11.2014.

89 Case No.:117/26/83- Party Name:SYNGENTA Meet No/Date:11/83- Status:Deferred

उप महाविदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

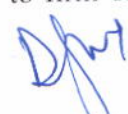
ALC1/2013 INDIA LIMITED ALC1/2014
8.10.2014
HQ File RLA File Lic.No/Date:3110059550 Defer
:01/83/050/00440/AM14/ :31/83/040/00029/AM14/ 25.07.2013 Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 19.11.2014.

Case No.:82/26/83-ALC1/2013 Party Name:KANDLA ENERGY AND CHEMICALS LIMITED Meet No/Date:11/83- ALC1/2014 8.10.2014 **Status:Deferred**
HQ File RLA File Lic.No/Date:0510360912 Defer
:01/83/050/00405/AM14/ :05/23/040/00163/AM14/ 26.07.2013 Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. of C&PC(PC Div) again DL issued to firm on 27.5.2014. The case is re-listed for 19.11.2014.

Case No.:23/30/83-ALC1/2013 Party Name:EXCEL CROP CARE LIMITED Meet No/Date:11/83- ALC1/2014 8.10.2014 **Status:Deferred**
HQ File RLA File Lic.No/Date:0310743000 Defer
:01/83/050/00485/AM14/ :03/94/040/00310/AM14/ 26.07.2013 Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 19.11.2014.

Case No.:63/30/83-ALC1/2013 Party Name:RISE CHEMICAL INDUSTRIES Meet No/Date:11/83- ALC1/2014 8.10.2014 **Status:Deferred**
HQ File RLA File Lic.No/Date:0610033186 Defer
:01/83/050/00525/AM14/ :06/24/040/00015/AM14/ 26.07.2013 Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 19.11.2014.

Case No.:29/34/83-ALC1/2013 Party Name:KANDLA ENERGY AND CHEMICALS LIMITED Meet No/Date:11/83- ALC1/2014 8.10.2014 **Status:Deferred**
HQ File RLA File Lic.No/Date:0510360919 Defer
:01/83/050/00564/AM14/ :05/23/040/00150/AM14/ 26.07.2013 Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 19.11.2014.


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
मिनिस्ट्री ऑफ़ विदेश व्यापार
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:113/26/83-ALC1/2013 Party Name:MARUTI MULTICHEM PVT. LTD. Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

94 HQ File :01/83/050/00436/AM14/ RLA File :08/24/040/00170/AM14/ Lic.No/Date:0810123302 29.07.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

Case No.:114/26/83-ALC1/2013 Party Name:ATUL LIMITED, Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

95 HQ File :01/83/050/00437/AM14/ RLA File :08/24/040/00175/AM14/ Lic.No/Date:0810123301 29.07.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

Case No.:20/30/83-ALC1/2013 Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

96 HQ File :01/83/050/00482/AM14/ RLA File :03/94/040/00308/AM14/ Lic.No/Date:0310743226 29.07.2013 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to send a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. The case is re-listed for 19.11.2014

Case No.:48/26/83-ALC1/2013 Party Name:SOLTEX PETRO PRODUCTS LTD. Meet No/Date:11/83-ALC1/2014 08.10.2014 Status:Case Approved

97 HQ File :01/83/050/00371/AM14/ RLA File :03/95/040/00999/AM13/ Lic.No/Date:0310743684 01.08.2013 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/40/2013-PC. II dated 7.1.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Calcium Carbonate (FMB) Containing 20 $\pm$ 1%	1 Kg	1. Polypropylene Grannules	0.200 Kg

डोना घोष DONA GHOSH
उप महा निदेशक, विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महा निदेशालय
वणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Polypropylene and 80 ± 1% Calcium Carbonate	2. Calcium Carbonate	0.800 Kg
--	----------------------	----------

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 28/26/83- ALC1/2013	Party Name: GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
HQ File 98 :01/83/050/00351/AM14/	RLA File :03/94/040/00342/AM14/	Lic.No/Date:0310743967 02.08.2013	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail sent to RA, Mumbai for Hard copy of application on 26.9.2014. The case is re-listed for 19.11.2014.

Case No.: 96/26/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
HQ File 99 :01/83/050/00419/AM14/	RLA File :08/24/040/00179/AM14/	Lic.No/Date:0810123461 02.08.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.: 120/26/83- ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
HQ File 100 :01/83/050/00443/AM14/	RLA File :08/24/040/00180/AM14/	Lic.No/Date:0810123460 02.08.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.: 121/26/83- ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
HQ File 101 :01/83/050/00444/AM14/	RLA File :08/24/040/00181/AM14/	Lic.No/Date:0810123458 02.08.2013	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data has been received and is being sent to Chem Division. The case is re-listed for 19.11.2014.

Case No.: 95/26/83-ALC1/2013	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 11/83- ALC1/2014	Status: Deferred
-------------------------------------	---	--	-------------------------

डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

HQ File :01/83/050/00418/AM14/ RLA File :08/24/040/00193/AM14/ 8.10.2014
Lic.No/Date:0810123500 Defer Date:19.11.2014
05.08.2013

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:109/26/83-
ALC1/2013

Party Name:JAY CHEMICAL
INDUSTRIES LTD.,

Meet No/Date:11/83-
ALC1/2014
08.10.2014

Status:Case
Approved

HQ File :01/83/050/00432/AM14/

RLA File :08/24/040/00192/AM14/

Lic.No/Date:0810123501 Defer Date:
05.08.2013

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/23/2012-50-Ch. II dated 15.4.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
103 Reactive Red 3 BS (Dye Content 59%)	1 Kg	1. H Acid	0.174 Kg
		2. Vinyl Sulphone Ester	0.154 Kg
		3. Sodium Nitrite	0.036 Kg
		4. Caustic Soda	0.725 Kg
		5. Soda Ash	0.015 Kg
		6. Sodium Bicarbonate	0.191 Kg
		7. Sulpho Tobias Acid	0.122 Kg
		8. Cyanuric Chloride	0.101 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:101/26/83-
ALC1/2013

Party Name:ARIES DYE
CHEM INDUSTRIES,

Meet No/Date:11/83-
ALC1/2014
8.10.2014

Status:Deferred

104 HQ File :01/83/050/00424/AM14/

RLA File :08/24/040/00214/AM14/

Lic.No/Date:0810123847 Defer Date:19.11.2014
16.08.2013

Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Reminder had been issued on 17.4.2014 and 31.7.2014. The case is re-listed for 19.11.2014.

105 Case No.:122/26/83-
ALC1/2013

Party Name:INDO COLCHEM
LIMITED

Meet No/Date:11/83-
ALC1/2014
8.10.2014

Status:Deferred

डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशक
Directorate General

राजधानी

HQ File :01/83/050/00445/AM14/	RLA File :08/24/040/00215/AM14/	Lic.No/Date:0810123891 16.08.2013	Defer Date:19.11.2014
-----------------------------------	------------------------------------	--------------------------------------	--------------------------

Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 11.8.2013. The case is re-listed for 19.11.2014.

Case No.: 123/26/83- ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
--	--	---	-------------------------

106	HQ File :01/83/050/00446/AM14/	RLA File :08/24/040/00216/AM14/	Lic.No/Date:0810123890 16.08.2013	Defer Date:19.11.2014
-----	-----------------------------------	------------------------------------	--------------------------------------	--------------------------

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

Case No.: 49/30/83-ALC1/2013	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
-------------------------------------	---	---	-------------------------

107	HQ File :01/83/050/00511/AM14/	RLA File :03/94/040/00328/AM14/	Lic.No/Date:0310745763 19.08.2013	Defer Date:19.11.2014
-----	-----------------------------------	------------------------------------	--------------------------------------	--------------------------

Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to sent a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. Re-listed for 19.11.2014

Case No.: 1/23/83-ALC1/2013	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 11/83- ALC1/2014 08.10.2014	Status: Case withdrawn
------------------------------------	---	--	----------------------------------

108	HQ File :01/83/050/00320/AM14/	RLA File :17/24/040/00066/AM14/	Lic.No/Date:1710005488 22.08.2013	Defer Date:
-----	-----------------------------------	------------------------------------	--------------------------------------	-------------

Decision : The Committee considered the case as per agenda and noted that RLA, Goa letter No.17/24/40/0066/AM14/2344 dated 10/10/2014 has intimated that the licence has been issued on repeat basis under para 4.7.1 of HBP vide ALC M.No.34/83-ALC-1/2012 dated 21.11.2012 and decided to withdrawn the case.

Case No.: 72/3/83-ALC1/2014	Party Name: MEHTA PETRO REFINERIES LTD.	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
------------------------------------	---	---	-------------------------

109	HQ File :01/83/050/00094/AM15/	RLA File :03/95/040/00437/AM14/	Lic.No/Date:0310747482 29.08.2013	Defer Date:19.11.2014
-----	-----------------------------------	------------------------------------	--------------------------------------	--------------------------

Decision : The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 29.9.2014. PC Div again DL issued on 21.10.2014. The case is re-listed for 19.11.2014.


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

- Case No.:82/42/83-ALC1/2013** Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,
 HQ File :01/83/050/00777/AM14/ RLA File :03/94/040/00362/AM14/ Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred
 Lic.No/Date:0310747728 Defer Date:19.11.2014
- 110 **Decision :** The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to sent a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. Re-listed for 19.11.2014
- Case No.:11/30/83-ALC1/2013** Party Name:INDO COLCHEM LIMITED
 HQ File :01/83/050/00473/AM14/ RLA File :08/24/040/00221/AM14/ Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred
 Lic.No/Date:0810124438 Defer Date:19.11.2014
- 111 **Decision :** Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.
- Case No.:14/30/83-ALC1/2013** Party Name:INDO COLCHEM LIMITED
 HQ File :01/83/050/00476/AM14/ RLA File :08/24/040/00222/AM14/ Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred
 Lic.No/Date:0810124439 Defer Date:19.11.2014
- 112 **Decision :** Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.
- Case No.:61/30/83-ALC1/2013** Party Name:BEE CHEMS
 HQ File :01/83/050/00523/AM14/ RLA File :06/24/040/00017/AM14/ Meet No/Date:11/83-ALC1/2014 08.10.2014 Status:Case Approved
 Lic.No/Date:0610033879 Defer Date:11.09.2013
- 113 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/30/2014-TSW dated 30.10.2014, the Committee decided to approve the case as under :-

Export Item No.1 : Gas/Moisture Absorber (Silica Gel Absorbents)

Quantity : 5000 Kg

Import Item:

S.No.	Item Description	Quantity Recommended
-------	------------------	----------------------

डोना घोष DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

1.	Silica Type WO (relevant grade)	Net to net
----	---------------------------------	------------

Export Item No.2 : Gas/Moisture Absorber (Desiccants of complex Silicates)

Quantity : 3000 Kg

Import Item:

S.No.	Item Description	Quantity Recommended
1.	Silica Type WO (relevant grade)	Net to net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:9/28/83-ALC1/2013	Party Name:GOYAL INDIA	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
114 HQ File :01/83/050/00461/AM14/	RLA File :29/24/040/00006/AM14/	Lic.No/Date:2910022553 12.09.2013	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 21.10.2014 issued by DIPP. The case is re-listed for 19.11.2014.

Case No.:58/34/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
115 HQ File :01/83/050/00593/AM14/	RLA File :03/94/040/00433/AM14/	Lic.No/Date:0310749669 16.09.2013	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to sent a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. Re-listed for 19.11.2014

Case No.:37/34/83-ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2014 08.10.2014	Status:Case Approved
116 HQ File :01/83/050/00572/AM14/	RLA File :03/95/040/00330/AM14/	Lic.No/Date:0310749980 17.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/64/2013-Ch. II dated 23.1.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
1) STERO CO 110	1 Kg	Ethylene Oxide	0.398 Kg

डोना घोष DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय नई दिल्ली-110011
Ministry of Commerce & Industry New Delhi-110011

(Polyoxyethylene Triglyceride Ricinoleic Acid)			
2) STERO CO 320 (Polyoxyethylene Triglyceride Ricinoleic Acid)	1 Kg	Ethylene Oxide	0.665 Kg
3) STEROL 130885 (ISO Tri Decyl Alcohol Ethoxylate)	1 Kg	1. ISO Tri Decyl Alcohol (ITDA)/Tri Decyl Alcohol (TDA) 2. Ethylene Oxide	0.356 Kg 0.550 Kg
4) STEROL 133070 (ISO Tri Decanol Ethoxylate)	1 Kg	1. ISO Tri Decyl Alcohol (ITDA)/Tri Decyl Alcohol (TDA) 2. Ethylene Oxide	0.109 Kg 0.604 Kg
5) STERO BNO 12 (Beta Naphthol Ethoxylate)	1 Kg	1. Beta Naphthol 2. Ethylene Oxide	0.216 Kg 0.793 Kg
6) STEROL 1206 (Lauryl Alcohol Ethoxylate)	1 Kg	1. Lauryl Alcohol 2. Ethylene Oxide	0.557 Kg 0.442 Kg
7) STEROCARE TN 60 (Sorbitan Mono Stearate Ethoxylate)	1 Kg	1. Stearic Acid 2. Sorbitol 70% 3. Ethylene Oxide	0.221 Kg 0.203 kg 0.685 Kg
8) STERO NC 100 (Nonyl Phenol Polyglycol Ether)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.345 Kg 0.655 Kg
9) STERO MDEA (PIP) (Blends of Piperazine & Methyl Di Ethanol Amine)	1 Kg	1. Mono Methyl Ethanol Amine 2. Ethylene Oxide 3. Piperazine 68%	0.308 Kg 0.181 Kg 0.520 Kg
10) STERO MDEA (N-Methyl Di Ethanol Amine)	1 Kg	1. Mono Methyl Ethanol Amine 2. Ethylene Oxide	0.643 Kg 0.377 Kg
11) STERTEK G 260 (Glycerin Ethoxylates)	1 Kg	Ethylene Oxide	0.931 Kg
12) STERTEK Z 048 (2-Ethylhexanol Polyethylene Glycol Ether)	1 kg	1. Ethylene Oxide 2. 2-Ethyl Hexanol	0.654 Kg 0.161 Kg
13) STERCOPOL SP 49 (Black Co-Polymer of Propylene Oxide & Ethylene Oxide)	1 Kg	1. Propylene Oxide 2. Ethylene Oxide 3. Di Propylene Glycol	0.470 Kg 0.496 Kg 0.0530 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

117

Case No.:16/42/83-ALC1/2013 Party Name: BHAGIRADHA
CHEMICALS & INDUSTRIES
LIMITED

Meet No/Date: 11/83-
ALC1/2014
8.10.2014

Status: Deferred

डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

HQ File :01/83/050/00711/AM14/	RLA File :09/24/040/00285/AM14/	Lic.No/Date:0910057614 19.09.2013	Defer Date:19.11.2014
-----------------------------------	------------------------------------	--------------------------------------	--------------------------

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

118	Case No.:41/42/83-ALC1/2013	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00736/AM14/	RLA File :31/83/040/00082/AM14/	Lic.No/Date:3110060392 20.09.2013	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued for hard copy on 30.9.2014. Reminder to be issued. The case is re-listed for 19.11.2014.

119	Case No.:28/42/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00723/AM14/	RLA File :31/83/040/00115/AM14/	Lic.No/Date:3110060623 07.10.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

120	Case No.:60/42/83-ALC1/2013	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00755/AM14/	RLA File :03/94/040/01013/AM13/	Lic.No/Date:0310752446 07.10.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

121	Case No.:66/42/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00761/AM14/	RLA File :03/94/040/00565/AM14/	Lic.No/Date:0310752461 07.10.2013	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to sent a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. Re-listed for 19.11.2014


 डोना घोष DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

122	Case No.:61/42/83-ALC1/2013	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00756/AM14/	RLA File :03/95/040/00542/AM14/	Lic.No/Date:0310753766 15.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.				

123	Case No.:68/42/83-ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00763/AM14/	RLA File :03/95/040/00560/AM14/	Lic.No/Date:0310753759 15.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.				

124	Case No.:20/42/83-ALC1/2013	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:13/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00715/AM14/	RLA File :09/24/040/00040/AM14/	Lic.No/Date:0910057942 17.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.				

125	Case No.:14/41/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00656/AM14/	RLA File :03/94/040/00621/AM14/	Lic.No/Date:0310754276 18.10.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to sent a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. Re-listed for 19.11.2014				

126	Case No.:57/42/83-ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2014 08.10.2014	Status:Case Approved
	HQ File :01/83/050/00752/AM14/	RLA File :03/95/040/00482/AM14/	Lic.No/Date:0310754556 21.10.2013	Defer Date:

डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC (Chem Div) vide their U.O.No.14010/64/2013-Ch. II dated 8.9.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
1) Stero NC 110 (Nonyl Phenol 9.5 moles ethoxylate)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.351 Kg 0.668 Kg
2) Stero NC 400 (Nonyl Phenyl Poly Glycol Ether)Acid)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.137 Kg 0.882 Kg
3) Stero NC 040 Nonyl Phenyl Poly Glycol Ether)	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.728 Kg 0.291 Kg
4) Stero NC 300 (F) (Nonyl Phenyl Poly Glycol Ether)	1 Kg	Nonyl Phenol	0.170 Kg
5) Stero DEIPA 85 (2-Hydroxyethyl)-2-propalnalaine)	1 Kg	1. Propylene Oxide 2. Diethanol Amine	0.362 Kg 0.657 Kg
6) Stero DIPA 90 (Diisopropanolamine)	1 Kg	Propylene Oxide	0.870 Kg
7) Stercopol 120504 (Lauryl Alcohol Ethoxylate Propoxylate)	1 Kg	1. Ethylene Oxide 2. Propylene Oxide 3. Lauryl Alcohol	0.366 Kg 0.347 kg 0.306 Kg
8) Stero Tea 85 EX (Containing 50% Tri Ethanol Amine 99% and 50% Mono Ethanolamine)	1 Kg	1. Triethanolamine 99% 2. Monoethanol Amine	0.500 Kg 0.500 Kg
9) Stero Tipa 85 (Triisopropanolamine)	1 Kg	Propylene Oxide	0.880 Kg
10) Sterol 120G (BG)/Sterol 1207 (Fatty Alcohol Poly Glycol Ether)	1 Kg	1. Lauryl Alcohol 2. Ethylene Oxide	0.504 Kg 0.515 Kg
11) Sterol 1202 CIA (Lauryl Alcohol 1.5 mole ethoxylated)	1 Kg	1. Lauryl Alcohol 2. Ethylene Oxide	0.746 Kg 0.254 Kg
12) Stanox DLTPD (Di Stearyl Thio Di Propionate)	1 kg	1. Lauryl Alcohol 2. Sodium Sulphide 3. Acrylonitrile	0.800 Kg 0.150 Kg 0.257 Kg
13) STERO MDEA N-Methyl Di Ethanol Amine	1 Kg	1. Mono Methyl Ethanol Amine 2. Ethylene Oxide	0.643 Kg 0.377 Kg
14) Sterol 133070 (ISO Tri Decanol Ethoxylate)	1 Kg	1. ISO Tri Decyl Alcohol (ITDA)/Tri Decyl Alcohol (TDA) 2. Ethylene Oxide	0.109 Kg 0.604 Kg

डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

15) Stero NMMO 50 (N-Methyl Morpholine Oxide)	1 Kg	1. Morpholine 2. Formaldehyde 37% 3. Formic Acid 85% 4. Hydrogen Peroxide	0.490 Kg 0.381 Kg 0.254 Kg 0.185 Kg
16) Stercopol 100609 (Iso Decanol 6 mole Ethoxylate Propoxylate 9 mole Ethoxylate)	1 Kg	1. Iso Decanol 2. Ethylene Oxide 3. Propylene Oxide	0.170 Kg 0.285 Kg 0.564 Kg
17) Sterol 1003 (Decyl alcohol Ethoxylate)	1 Kg	1. Decyl Alcohol 2. Ethylene Oxide	0.655 Kg 0.364 Kg
18) Stercopol L 64 (Block Co-Polymer of Propylene Oxide & Ethylene Oxide)	1 Kg	1. Di Propylene Glycol 2. Propylene Oxide 3. Ethylene Oxide	0.047 Kg 0.532 Kg 0.410 Kg
19) Sterocare SML (Sorbitan Mono Laurate)	1 Kg	1. Lauric Acid 2. Sorbitol 70%	0.578 Kg 0.750 Kg
20) Steroquat 80 (MG) (Benzalkonium Chloride)	1 Kg	Farmin DM 2465	0.500 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:50/42/83-ALC1/2013		Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
127	HQ File :01/83/050/00745/AM14/	RLA File :10/24/040/00046/AM14/	Lic.No/Date:1010055230 22.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from DBT. Reminder to TA, DBT issued on 31.7.2014. The case is re-listed for 19.11.2014.				

Case No.:29/42/83-ALC1/2013		Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
128	HQ File :01/83/050/00724/AM14/	RLA File :31/83/040/00076/AM14/	Lic.No/Date:3110060828 23.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.				

Case No.:74/42/83-ALC1/2013		Party Name:STEEL MONT PVT LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
129	HQ File :01/83/050/00769/AM14/	RLA File :03/95/040/00483/AM14/	Lic.No/Date:0310754966 23.10.2013	Defer Date:19.11.2014


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

130	Case No.:6/41/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:11/83-ALC1/2014	Status:Deferred
			8.10.2014	
	HQ File :01/83/050/00648/AM14/	RLA File :30/24/040/00036/AM14/	Lic.No/Date:3010097773 24.10.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

131	Case No.:102/42/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:11/83-ALC1/2014	Status:Deferred
			8.10.2014	
	HQ File :01/83/050/00797/AM14/	RLA File :08/24/040/00329/AM14/	Lic.No/Date:0810125962 24.10.2013	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.

132	Case No.:1/32/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2014	Status:Deferred
			8.10.2014	
	HQ File :01/83/050/00530/AM14/	RLA File :08/24/040/00249/AM12/	Lic.No/Date:0810125990 25.10.2013	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 22.1.2014 and reminded vide letter dated 17.4.2014 and 31.7.2014. The case is re-listed for 19.11.2014.

133	Case No.:54/42/83-ALC1/2013	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:11/83-ALC1/2014	Status:Deferred
			8.10.2014	
	HQ File :01/83/050/00749/AM14/	RLA File :02/24/040/00102/AM14/	Lic.No/Date:0210195598 25.10.2013	Defer Date:19.11.2014

Decision : DL dated 2.6.2014 issued by DC(MSME). Reminder was issued through email dated 20.8.2014. The case is re-listed for 19.11.2014.

134	Case No.:106/42/83-ALC1/2013	Party Name:PRIMA CHEMICALS,	Meet No/Date:11/83-ALC1/2014	Status:Deferred
			8.10.2014	
	HQ File :01/83/050/00801/AM14/	RLA File :08/24/040/00334/AM14/	Lic.No/Date:0810125989 25.10.2013	Defer Date:19.11.2014


 डी.डी.जी. / DDA GHOSH
 उप. महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014

Case No.: 10/42/83-ALC1/2013		Party Name: ITC LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
135	HQ File :01/83/050/00705/AM14/	RLA File :09/24/040/00327/AM14/	Lic.No/Date:0910058049 29.10.2013	Defer Date:19.11.2014
Decision : DL dated 10.6.2014 issued by DIPP. Reminder was issued to firm on 31.7.2014 by this office. The case is re-listed for 19.11.2014.				

Case No.: 8/41/83-ALC1/2013		Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
136	HQ File :01/83/050/00650/AM14/	RLA File :03/95/040/00533/AM14/	Lic.No/Date:0310756111 30.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014.				

Case No.: 47/41/83-ALC1/2013		Party Name: COLOURTEX INDUSTRIES LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
137	HQ File :01/83/050/00689/AM14/	RLA File :03/94/040/00452/AM14/	Lic.No/Date:0310756238 30.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014				

Case No.: 43/42/83-ALC1/2013		Party Name: SURIE POLEX	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
138	HQ File :01/83/050/00738/AM14/	RLA File :05/24/040/00263/AM14/	Lic.No/Date:0510369887 30.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. Re-listed for 19.11.2014.				

Case No.: 2/33/83-ALC1/2013		Party Name: ASIATIC INDUSTRIES	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
139	HQ File :01/83/050/00534/AM14/	RLA File :08/24/040/00328/AM14/	Lic.No/Date:0810126219 31.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014				


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

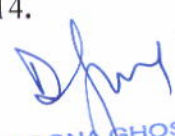
140	Case No.:20/49/83-ALC1/2013	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00899/AM14/	RLA File :07/24/040/00244/AM14/	Lic.No/Date:0710099385 31.10.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014				

141	Case No.:6/42/83-ALC1/2013	Party Name:OREM ACCESS BIO. INC	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00701/AM14/	RLA File :09/24/040/00357/AM14/	Lic.No/Date:0910058107 01.11.2013	Defer Date:19.11.2014
Decision : D/L dated 17.4.2014 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. Re-listed for 19.11.2014.				

142	Case No.:13/41/83-ALC1/2013	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00655/AM14/	RLA File :03/94/040/00636/AM14/	Lic.No/Date:0310756883 06.11.2013	Defer Date:19.11.2014
Decision : D/L dated 17.4.2014 issued by Deptt. of C&PC(Chem.Div). Re-listed for 19.11.2014.				

143	Case No.:24/41/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00666/AM14/	RLA File :05/23/040/00320/AM14/	Lic.No/Date:0510370467 07.11.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. of C&PC(PC Div) again D/L issued to firm on 27.5.2014. Reminder was issued on 31.7.14.The case is re-listed for 19.11.2014.				

144	Case No.:25/41/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00667/AM14/	RLA File :05/23/040/00321/AM14/	Lic.No/Date:0510370469 07.11.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. of C&PC(PC Div) again D/L issued to firm on 27.5.2014. Reminder was issued on 31.7.14.The case is re-listed for 19.11.2014.				


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

145	Case No.:99/42/83-ALC1/2013 HQ File :01/83/050/00794/AM14/	Party Name:JAY CHEMICAL INDUSTRIES LTD., RLA File :08/24/040/00341/AM14/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:0810126313 07.11.2013	Status:Deferred Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			
146	Case No.:5/37/83-ALC1/2013 HQ File :01/83/050/00627/AM14/	Party Name:PLASTENE INDIA LIMITED RLA File :37/24/040/00003/AM14/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:3710002311 08.11.2013	Status:Deferred Defer Date:19.11.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 14.10.2014. The case is re-listed for 19.11.2014.			
147	Case No.:16/41/83-ALC1/2013 HQ File :01/83/050/00658/AM14/	Party Name:PIRAMAL ENTERPRISES LIMITED RLA File :03/95/040/00612/AM14/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:0310757683 12.11.2013	Status:Deferred Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 19.11.2014.			
148	Case No.:23/41/83-ALC1/2013 HQ File :01/83/050/00665/AM14/	Party Name:BAYER VAPI PVT.LTD. RLA File :03/94/040/00674/AM14/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:0310757577 12.11.2013	Status:Deferred Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.			
149	Case No.:92/42/83-ALC1/2013 HQ File :01/83/050/00787/AM14/	Party Name:EXCEL CROP CARE LIMITED RLA File :03/94/040/00685/AM14/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:0310757584 12.11.2013	Status:Deferred Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.			


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

	Case No.: 15/41/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
150	HQ File :01/83/050/00657/AM14/	RLA File :03/94/040/00670/AM14/	Lic.No/Date: 0310757764 13.11.2013	Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.			
	Case No.: 21/41/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
151	HQ File :01/83/050/00663/AM14/	RLA File :03/94/040/00669/AM14/	Lic.No/Date: 0310757759 13.11.2013	Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.			
	Case No.: 26/42/83-ALC1/2013	Party Name: SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date: 13/83-ALC1/2014 19.11.2014	Status: Deferred
152	HQ File :01/83/050/00721/AM14/	RLA File :35/24/040/00031/AM14/	Lic.No/Date: 3510042650 13.11.2013	Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.14. The case is re-listed for 19.11.2014.			
	Case No.: 115/42/83-ALC1/2013	Party Name: E I DUPONT INDIA PVT LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
153	HQ File :01/83/050/00810/AM14/	RLA File :34/24/040/00195/AM14/	Lic.No/Date: 3410038438 13.11.2013	Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.			
	Case No.: 23/42/83-ALC1/2013	Party Name: PRABHU POLY COLOR PRIVATE LIMITED,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
154	HQ File :01/83/050/00718/AM14/	RLA File :04/24/040/00148/AM14/	Lic.No/Date: 0410151915 14.11.2013	Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Hard copy again sent to PC Div. on 29.8.2014. The case is re-listed for 19.11.2014.			


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Case No.:116/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
155 HQ File :01/83/050/00811/AM14/	RLA File :34/24/040/00194/AM14/	Lic.No/Date:3410038456 15.11.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			
Case No.:117/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
156 HQ File :01/83/050/00812/AM14/	RLA File :34/24/040/00147/AM14/	Lic.No/Date:3410038455 15.11.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			
Case No.:22/42/83-ALC1/2013	Party Name:HYDERABAD CHEMICAL PRODUCTS LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
157 HQ File :01/83/050/00717/AM14/	RLA File :09/24/040/00409/AM14/	Lic.No/Date:0910058252 19.11.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			
Case No.:114/42/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
158 HQ File :01/83/050/00809/AM14/	RLA File :08/24/040/00353/AM14/	Lic.No/Date:0810126564 19.11.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			
Case No.:4/42/83-ALC1/2013	Party Name:BILT GRAPHIC PAPER PRODUCTS LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
159 HQ File :01/83/050/00699/AM14/	RLA File :31/83/040/00140/AM13/	Lic.No/Date:3110061100 20.11.2013	Defer Date:19.11.2014
Decision : DL dated 5.5.2014 issued by DIPP. Reminder dated 6.8.2014 issued by this office. The case is re-listed for 19.11.2014.			


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Case No.:39/42/83-ALC1/2013 Party Name:SYNGENTA INDIA LIMITED Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

160 HQ File :01/83/050/00734/AM14/ RLA File :31/83/040/00089/AM14/ Lic.No/Date:3110061139 22.11.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.

Case No.:56/42/83-ALC1/2013 Party Name:CENTURY TEXTILES AND INDUSTRIES LTD Meet No/Date:11/83-ALC1/2014 08.10.2014 Status:Case Approved

HQ File :01/83/050/00751/AM14/ RLA File :02/24/040/00119/AM14/ Lic.No/Date:0210196701 22.11.2013 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/320/2013-TSW dated 30.10.2014, the Committee decided to approve the case as under :-

Export Item : Writing & Printing Paper (Plain Paper)

161 Quantity : 1 Kg

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Waste Paper Coated Book Stock (Grade-43), Sorted Office Paper (Grade-37), Multi Grade/Multi Print, Moisture Content 10 $\pm$ 2%	1.39 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:95/42/83-ALC1/2013 Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED., Meet No/Date:11/83-ALC1/2014 8.10.2014 Status:Deferred

162 HQ File :01/83/050/00790/AM14/ RLA File :03/95/040/00635/AM14/ Lic.No/Date:0310758989 25.11.2013 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

163 Case No.:118/42/83-ALC1/2013 Party Name:E I DUPONT INDIA PVT LIMITED Meet No/Date:11/83-ALC1/2014 Status:Deferred


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade

8.10.2014

HQ File
:01/83/050/00813/AM14/

RLA File
:34/24/040/00209/AM14/

Lic.No/Date:3410038533 25.11.2013
Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:90/42/83-ALC1/2013 Party Name:UNITED PHOSPHORUS LTD.

Meet No/Date:11/83-ALC1/2014
8.10.2014

Status:Deferred

164 HQ File
:01/83/050/00785/AM14/

RLA File
:03/95/040/00544/AM14/

Lic.No/Date:0310759180 26.11.2013
Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

Case No.:11/42/83-ALC1/2013 Party Name:KL HI-TECH SECURE PRINT LTD.,

Meet No/Date:11/83-ALC1/2014
8.10.2014

Status:Deferred

165 HQ File
:01/83/050/00706/AM14/

RLA File
:09/24/040/00415/AM14/

Lic.No/Date:0910058361 27.11.2013
Defer Date:19.11.2014

Decision : DL dated 5.5.2014 issued by DIPP. Reminder dated 6.8.2014 issued by this office. The case is re-listed for 19.11.2014.

Case No.:53/42/83-ALC1/2013 Party Name:KALPENA INDUSTRIES LIMITED,

Meet No/Date:11/83-ALC1/2014
08.10.2014

Status:Case Approved

HQ File
:01/83/050/00748/AM14/

RLA File
:02/24/040/00126/AM14/

Lic.No/Date:0210197023 29.11.2013
Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/102/2012-PC.II dated 8.8.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Printing Ink	1 Kg	1. Toluene	0.210 Kg
		2. Titanium Dioxide	0.525 Kg
		3. Ethylene Vinyl Acetate Copolymer	0.210 Kg
		4. Vinyl Chloride Acetate Copolymer	0.105 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011

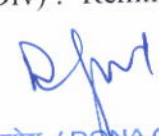
167	Case No.:84/42/83-ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00779/AM14/	RLA File :03/95/040/00643/AM14/	Lic.No/Date:0310760170 02.12.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.				

168	Case No.:107/42/83- ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00802/AM14/	RLA File :08/24/040/00372/AM14/	Lic.No/Date:0810126791 02.12.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.				

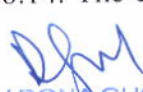
169	Case No.:2/37/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00624/AM14/	RLA File :08/24/040/00380/AM14/	Lic.No/Date:0810126836 03.12.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. Central Excise Data Duly certified by Central Excise from the firm has been received in other license, however items of this license are also same. The case is re-listed for 19.11.2014.				

170	Case No.:101/42/83- ALC1/2013	Party Name:MEGHMANI PIGMENTS	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00796/AM14/	RLA File :08/24/040/00375/AM14/	Lic.No/Date:0810126839 03.12.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.				

171	Case No.:100/42/83- ALC1/2013	Party Name:ARHAM PETROCHEM PVT.LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00795/AM14/	RLA File :08/24/040/00368/AM14/	Lic.No/Date:0810126886 04.12.2013	Defer Date:19.11.2014
Decision : DL dated 11.7.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 19.11.2014.				


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

	Case No.:85/42/83-ALC1/2013	Party Name:SARAF CHEMICALS LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
172	HQ File :01/83/050/00780/AM14/	RLA File :03/95/040/00714/AM14/	Lic.No/Date:0310760778 05.12.2013	Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014.			
	Case No.:2/38/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
173	HQ File :01/83/050/00630/AM14/	RLA File :17/24/040/00093/AM14/	Lic.No/Date:1710005605 06.12.2013	Defer Date:19.11.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA a per para 4.7.4 of HBP(2009-14). Letter/E-mail issued to RA, Goa on 26.8.2014. The case is re-listed for 19.11.2014.			
	Case No.:96/42/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
174	HQ File :01/83/050/00791/AM14/	RLA File :03/94/040/00775/AM14/	Lic.No/Date:0310761090 09.12.2013	Defer Date:19.11.2014
	Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to sent a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. Re-listed for 19.11.2014			
	Case No.:46/42/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
175	HQ File :01/83/050/00741/AM14/	RLA File :05/23/040/00376/AM14/	Lic.No/Date:0510373311 11.12.2013	Defer Date:19.11.2014
	Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. of C&PC(PC Div) again DL issued to firm on 27.5.2014. The case is re-listed for 19.11.2014.			
	Case No.:9/49/83-ALC1/2013	Party Name:ATUL LIMITED,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
176	HQ File :01/83/050/00888/AM14/	RLA File :08/24/040/00367/AM14/	Lic.No/Date:0810127056 11.12.2013	Defer Date:19.11.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed			


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

for 19.11.2014.

177	Case No.:40/41/83-ALC1/2013	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00682/AM14/	RLA File :02/24/040/00155/AM14/	Lic.No/Date:0210197839 17.12.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 27.8.2014. The case is re-listed for 19.11.2014.				

178	Case No.:41/41/83-ALC1/2013	Party Name:KRISHI RASAYAN	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00683/AM14/	RLA File :02/24/040/00156/AM14/	Lic.No/Date:0210197847 17.12.2013	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide their letter dated 6.8.14.The case is re-listed for 19.11.2014.				

179	Case No.:56/49/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00935/AM14/	RLA File :03/94/040/00742/AM14/	Lic.No/Date:0310762310 18.12.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by CA stating that Central Excise authorities are not willing to issue the same. Committee decided to sent a letter to RA, Mumbai to call for the Central Excise Data from the concerned Central Excise Authority in this case. Letter issued to RA, Mumbai on 12.8.2014. Re-listed for 19.11.2014				

180	Case No.:49/49/83-ALC1/2013	Party Name:CUARZO	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00928/AM14/	RLA File :13/24/040/00035/AM14/	Lic.No/Date:1310045472 19.12.2013	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. Re-listed for 19.11.2014.				

181	Case No.:1/40/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00640/AM14/	RLA File :08/24/040/00382/AM14/	Lic.No/Date:0810127358 24.12.2013	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer				


 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

182	Case No.:2/40/83-ALC1/2013 HQ File :01/83/050/00641/AM14/	Party Name:INDO COLCHEM LIMITED RLA File :08/24/040/00381/AM14/	Meet No/Date:11/83-ALC1/2014 8.10.2014 Lic.No/Date:0810127359 24.12.2013	Status:Deferred Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

183	Case No.:3/40/83-ALC1/2013 HQ File :01/83/050/00642/AM14/	Party Name:INDO COLCHEM LIMITED RLA File :08/24/040/00384/AM14/	Meet No/Date:11/83-ALC1/2014 8.10.2014 Lic.No/Date:0810127369 24.12.2013	Status:Deferred Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

184	Case No.:17/49/83-ALC1/2013 HQ File :01/83/050/00896/AM14/	Party Name:ANKIT INDUSTRIES RLA File :08/24/040/00412/AM14/	Meet No/Date:11/83-ALC1/2014 8.10.2014 Lic.No/Date:0810127332 24.12.2013	Status:Deferred Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.				

185	Case No.:18/49/83-ALC1/2013 HQ File :01/83/050/00897/AM14/	Party Name:ARIES DYE CHEM INDUSTRIES, RLA File :08/24/040/00427/AM14/	Meet No/Date:11/83-ALC1/2014 8.10.2014 Lic.No/Date:0810127411 26.12.2013	Status:Deferred Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.				

186	Case No.:5/49/83-ALC1/2013 HQ File :01/83/050/00884/AM14/	Party Name:Vivimed Labs Ltd, RLA File :09/24/040/00490/AM14/	Meet No/Date:11/83-ALC1/2014 8.10.2014 Lic.No/Date:0910058807 2.1.2014	Status:Deferred Defer Date:19.11.2014
-----	---	--	---	---


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.

187	Case No.:24/49/83-ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00903/AM14/	RLA File :08/24/040/00433/AM14/	Lic.No/Date:0810127693 03.01.2014	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.

188	Case No.:1/42/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00696/AM14/	RLA File :30/24/040/00046/AM14/	Lic.No/Date:3010099661 07.01.2014	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 19.11.2014.

189	Case No.:50/49/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00929/AM14/	RLA File :03/95/040/00698/AM14/	Lic.No/Date:0310765260 09.01.2014	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 19.11.2014.

190	Case No.:46/49/83-ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00925/AM14/	RLA File :03/95/040/00821/AM14/	Lic.No/Date:0310765535 10.01.2014	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 19.11.2014.

191	Case No.:51/49/83-ALC1/2013	Party Name:TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:11/83- ALC1/2014 08.10.2014	Status:Case Approved
	HQ File :01/83/050/00930/AM14/	RLA File :03/95/040/00787/AM14/	Lic.No/Date:0310766031 13.01.2014	Defer Date:


डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/134/2014-TSW dated 22.9.2014, the Committee decided to approve the case as under :-

Export Item : Glass Fibre Geogrid

Quantity : 1 Kg

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Glass Roving Yarn 1000 DTEX	0.7051 Kg
2.	Poly Yarn 155 DTEX	0.03905 Kg
3.	Bitumin	0.09757 Kg
4.	Kemicril Acralic Polymer	0.16478 Kg
5.	Pressure Sensitive Adhesive	0.0935 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:13/5/83-ALC1/2014	Party Name:ANISH CHEMICALS	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
192 HQ File :01/83/050/00130/AM15/	RLA File :24/24/040/00026/AM14/	Lic.No/Date:2410040618 15.01.2014	Defer Date:19.11.2014

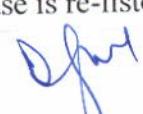
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

Case No.:58/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
193 HQ File :01/83/050/00080/AM15/	RLA File :03/94/040/00845/AM14/	Lic.No/Date:0310766904 20.01.2014	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 19.11.2014.

Case No.:32/49/83-ALC1/2013	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
194 HQ File :01/83/050/00911/AM14/	RLA File :04/24/040/00189/AM14/	Lic.No/Date:0410154452 21.01.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 19.11.2014.


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

195	Case No.:67/3/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00089/AM15/	RLA File :03/94/040/00876/AM14/	Lic.No/Date:0310767116 21.01.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. Re-listed for 19.11.2014.				

196	Case No.:1/45/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00815/AM14/	RLA File :09/24/040/00537/AM14/	Lic.No/Date:0910059013 22.01.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

197	Case No.:70/3/83-ALC1/2014	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00092/AM15/	RLA File :03/95/040/00827/AM14/	Lic.No/Date:0310767523 23.01.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 19.11.2014.				

198	Case No.:33/49/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00912/AM14/	RLA File :08/24/040/00471/AM14/	Lic.No/Date:0810128507 30.01.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 31.7.2014. The case is re-listed for 19.11.2014.				

199	Case No.:44/3/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00066/AM15/	RLA File :03/95/040/00837/AM14/	Lic.No/Date:0310768789 31.01.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 19.11.2014.				


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

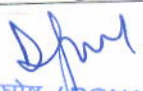
200	Case No.:3/49/83-ALC1/2013	Party Name:M.G.POLYBLENDS	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00882/AM14/	RLA File :05/24/040/00412/AM14/	Lic.No/Date:0510378010 03.02.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 29.9.2014 issued by Deptt. of C&PC(PC.Div) . The case is re-listed for 19.11.2014.				

201	Case No.:7/49/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00886/AM14/	RLA File :08/24/040/00476/AM14/	Lic.No/Date:0810128608 03.02.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 31.7.2014. The case is re-listed for 19.11.2014.				

202	Case No.:54/3/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/83-ALC1/2014 08.10.2014	Status:Case Approved
	HQ File :01/83/050/00076/AM15/	RLA File :05/24/040/00415/AM14/	Lic.No/Date:0510378043 03.02.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/128/2014-TSW dated 30.10.2014, the Committee decided to approve the case as under :-				
Export Item : Cracked Heal Repair Cream K + (6,20,74,000 Milileter (ML) (NET CONTENTS OF IMPORT ITEMS IN EXPORT PRODUCT) (1. TEGOSOFT DO (Decyl oleate) = 5454.457 Kgs (2. DEHYMULS F = 6069.106 Kgs (3. DRAGOSANTOL 100 (Bisabolol) = 61.459 Kgs (4. CYNERGY TK = 61.459 Kgs.)				
Quantity : 61459 Kg				

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Tegosoft DO (Decyl Oleate)	5481.729 Kg
2.	Dehymuls F	6099.452 Kg
3.	Dragosantol 100 (Bisabolol)	61.766 Kg


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

4.	Cynergy TK	61.766 Kg
----	------------	-----------

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

203	Case No.:14/5/83-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00131/AM15/	RLA File :34/24/040/00256/AM14/	Lic.No/Date:3410039186 04.02.2014	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014.

204	Case No.:26/49/83-ALC1/2013	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00905/AM14/	RLA File :33/24/040/00012/AM14/	Lic.No/Date:3310028913 05.02.2014	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014.

	Case No.:76/3/83-ALC1/2014	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2014 08.10.2014	Status:Case Approved
	HQ File :01/83/050/00098/AM15/	RLA File :03/95/040/00878/AM14/	Lic.No/Date:0310769319 05.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/111/2014-TSW dated 31.10.2014, the Committee decided to approve the case as under :-

Export Item : Printing Inks in various colours (Such as Yellow/Magenta/Cyan/Black/Green/Light Cyan/Light Magenta/Light Black/Flush/White/Orange/Red etc. (Consisting of minimum pigment 4.16% and solid resin content minimum minimum 3.13%))

205

Quantity : 1 Litre

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Relevant Solvent Solvents such as Mono/Di/Tri/Tetra Alkylene Glycol Mono/Di/Tri/etra Alkyl ethers and their esters/acetates, Lactones, Ketones, Alcohols etc.	0.90 Kg
2.	Relevant Pigments Pigments such as Preparation (on 100% Pigment Content, Average Pigment Preparation Content is	0.0429 Kg


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

	40-60% Pigment) of all colour of various chemistries (with their respective HS Code of Chapter 3204,3206 & 2803)	
3.	Relevant Resin Various Resin based on Vinyl Acetate Vinyl Chloride Copolymer Chemistry, Poly Vinyl Butyrate Chemistry, Acrylic Resins, Polyester Resin system etc. (with their respective of chapter 39)	0.0322 Kg
4.	Dispersing Agents, Hindered Amine L.S., UV Absorbers, UV Light Stabilizers (with their respective chapter 39,38,32)	0.0167 Kg
5.	Filter Elements (Cartridges) of 10/20 Inch Length of various Pore Sizes (0.2,0.45,1.00 Micron)	0.010323 nos.
6.	Zirconia Coated Yttrium - Ceramic Beads (0.2, 0.3 to 0.5 mm size)	0.000214 Kg

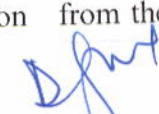
Note: The above norms are subject to compliance of Notification 31 (RE-2013) dated 1st August, 2013 of DGFT.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:4/49/83-ALC1/2013		Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
206	HQ File :01/83/050/00883/AM14/	RLA File :08/24/040/00487/AM14/	Lic.No/Date:0810128719 06.02.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 19.11.2014.				

Case No.:4/3/83-ALC1/2014		Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
207	HQ File :01/83/050/00026/AM15/	RLA File :31/83/040/00180/AM14/	Lic.No/Date:3110062470 07.02.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014.				

Case No.:47/3/83-ALC1/2014		Party Name:GUJARAT BOROSIL LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
208	HQ File :01/83/050/00069/AM15/	RLA File :03/94/040/00984/AM14/	Lic.No/Date:0310769763 07.02.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L				


 डोना घोष / DONASHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce

dated 30.10.2014 issued by DIPP. The case is re-listed for 19.11.2014.

Case No.:30/49/83-ALC1/2013 Party Name:RECKITT
BENCKISER HEALTHCARE
INDIA LIMITED Meet No/Date:11/83-
ALC1/2014
8.10.2014 Status:Deferred

209 HQ File RLA File
:01/83/050/00909/AM14/ :05/24/040/00426/AM14/ Lic.No/Date:0510378714 Defer
10.02.2014 Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 29.10.2014 issued by DIPP. The case is re-listed for 19.11.2014.

Case No.:31/49/83-ALC1/2013 Party Name:BRAKEWEL
AUTOMOTIVE
COMPONENTS(I)P.LTD. Meet No/Date:11/83-
ALC1/2014
8.10.2014 Status:Deferred

210 HQ File RLA File
:01/83/050/00910/AM14/ :05/23/040/00418/AM14/ Lic.No/Date:0510378724 Defer
10.02.2014 Date:19.11.2014

Decision : Comments awaited from DIPP. DIPP was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 19.11.2014.

Case No.:66/3/83-ALC1/2014 Party Name:SHOGUN
ORGANICS LIMITED Meet No/Date:11/83-
ALC1/2014
8.10.2014 Status:Deferred

211 HQ File RLA File
:01/83/050/00088/AM15/ :03/95/040/00887/AM14/ Lic.No/Date:0310769954 Defer
10.02.2014 Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014.

Case No.:38/3/83-ALC1/2014 Party Name:RAVI
DYEWARE CO.LTD., Meet No/Date:11/83-
ALC1/2014
08.10.2014 Status:Case
Approved

HQ File RLA File Lic.No/Date:0310770087 Defer Date:
:01/83/050/00060/AM15/ :03/95/040/00871/AM14/ 11.02.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/26/2013-Ch. II dated 23.9.2014, the Committee decided to approve the case as under :-

212

Export Item	Qty.	Import Item	Qty.
Aquasol Blue R Liquid (dye content 17%) (Synthetic Organic Dyes)	1 Kg	1. Para Amino Acetanilide 2. H Acid 3. Diethanolamine	0.037 Kg 0.16 Kg 0.506 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:41/3/83-ALC1/2014 Party Name: SCHOTT KAISHA PRIVATE LIMITED Meet No/Date: 11/83-ALC1/2014 08.10.2014 Status: Case Approved

HQ File : 01/83/050/00063/AM15/ RLA File : 03/95/040/00903/AM14/ Lic.No/Date: 0310770104 11.02.2014 Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/26/2014-TSW dated 30.10.2014, the Committee decided to approve the case as under :-

213 **Export Item :** Glass Cartridges for use in Dental/Pen Injectors/Auto Injectors in various capacities sterile or non-sterile.

Quantity : 1 Kg (Net content of glass)

Import Item:

S.No.	Item Description	Quantity Recommended
1.	Relevant Glass Tubing	1.2 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

214 Case No.:83/3/83-ALC1/2014 Party Name: KHYATI CHEMICALS PVT. LTD. Meet No/Date: 11/83-ALC1/2014 8.10.2014 Status: Deferred

HQ File : 01/83/050/00105/AM15/ RLA File : 08/24/040/00496/AM14/ Lic.No/Date: 0810128896 17.02.2014 Defer Date: 19.11.2014

Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 19.11.2014.

Case No.:16/3/83-ALC1/2014 Party Name: ESTEEM INDUSTRIES PVT. LTD, Meet No/Date: 11/83-ALC1/2014 08.10.2014 Status: Case Approved

HQ File : 01/83/050/00038/AM15/ RLA File : 17/24/040/00112/AM14/ Lic.No/Date: 1710005706 18.02.2014 Defer Date:

215 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/78/2012-Ch. II dated 9.7.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product-4320 (Fatty Alcohol Ethoxylate) (Appearance: White Solid)	1 Kg	Ethylene Oxide (Colourless clear liquid)	0.765 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:8/5/83-ALC1/2014	Party Name:SCREEN ART & GRAPHICS	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
216 HQ File :01/83/050/00125/AM15/	RLA File :03/95/040/00892/AM14/	Lic.No/Date:0310770560 18.02.2014	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. DIPP was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 19.11.2014.			

Case No.:82/3/83-ALC1/2014	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
217 HQ File :01/83/050/00104/AM15/	RLA File :13/24/040/00051/AM14/	Lic.No/Date:1310046182 19.02.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			

Case No.:55/3/83-ALC1/2014	Party Name:SWEMED DIAGNOSTICS,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
218 HQ File :01/83/050/00077/AM15/	RLA File :07/24/040/00426/AM14/	Lic.No/Date:0710102252 20.02.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 19.11.2014.			

Case No.:71/3/83-ALC1/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
219 HQ File :01/83/050/00093/AM15/	RLA File :03/95/040/00909/AM14/	Lic.No/Date:0310771537 24.02.2014	Defer Date:19.11.2014
Decision : DL dated 8.7.2014 issued by DIPP. Reminder to be issued. The case is re-listed for 19.11.2014.			

Case No.:14/3/83-ALC1/2014	Party Name:JKS MATCHES PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
220 HQ File :01/83/050/00036/AM15/	RLA File :35/24/040/00043/AM14/	Lic.No/Date:3510043603 25.02.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.			

Case No.:57/3/83-ALC1/2014	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:11/83-ALC1/2014 08.10.2014	Status:Case Approved
221			


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय

HQ File :01/83/050/00079/AM15/ RLA File :03/95/040/00883/AM14/ Lic.No/Date:0310771905 Defer Date: 25.02.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.C.II 14011/7/2011-50-Ch. II dated 2.10.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Optical Brightener C.I	1 Kg	1. Sodium Methaoxide	0.272 Kg
Flourescent Brightener -		2. Trimethyl Phosphite	0.854 Kg
351 (Assay - 97%)		3. Dimethyl Sulfoxide	0.950 Kg
		4. Benzaldehyde-2	0.948 Kg
		Sulfonic Acid Sodium	
		Salt	
		5. 4,4-bis(chloromethyl)	0.572 Kg
		diphenyl	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

222 **Case No.:**73/3/83-ALC1/2014 **Party Name:**VIDHI DYESTUFFS MANUFACTURING LIMITED., **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File :01/83/050/00095/AM15/ RLA File :03/95/040/00943/AM14/ Lic.No/Date:0310771916 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

223 **Case No.:**15/3/83-ALC1/2014 **Party Name:**DYNAMIC INDUSTRIES LIMITED, **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File :01/83/050/00037/AM15/ RLA File :08/24/040/00520/AM14/ Lic.No/Date:0810129201 Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.

224 **Case No.:**18/3/83-ALC1/2014 **Party Name:**STIC-ON PAPERS PVT LTD **Meet No/Date:**11/83-ALC1/2014 08.10.2014 **Status:**Case Approved

HQ File :01/83/050/00040/AM15/ RLA File :09/24/040/00580/AM14/ Lic.No/Date:0910059433 Defer Date: 26.02.2014

Decision : The Committee considered the case as per agenda. Based on the written


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

recommendation of DIPP vide their U.O.No. 7/47/2014-TSW dated 30.10.2014, the Committee decided to approve the case as under :-

Export Item : Self Adhesive Label Stock (FP 80 GSM $\pm$ 10%) Adhesive Coating Weight 20 GSM, Silicon Coated Paper 60 GSM $\pm$ 10% (Total GSM 160 $\pm$ 10%)

Quantity : 1 Sq. Mt.

Import Item:

S.No.	Item Sought to be imported duty free	Quantity Recommended
1.	Thermal paper Ultra – 80 GSM $\pm$ 10% various widths	1.04 Sq. Mt.
2.	Release Base Paper – Various Colours 60 GSM $\pm$ 10% Glassine various widths	1.04 Sq. Mt.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.: 22/3/83-ALC1/2014	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date: 11/83-ALC1/2014 08.10.2014	Status: Case Approved
HQ File :01/83/050/00044/AM15/	RLA File :09/24/040/00579/AM14/	Lic.No/Date: 0910059434 26.02.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/47/2014-TSW dated 30.10.2014, the Committee decided to approve the case as under :-

Export Item : Self Adhesive Label Stock (FP 75 GSM $\pm$ 10%) Adhesive Coating Weight 20 GSM, Silicon Coated Paper 60 GSM $\pm$ 10% (Total 155 GSM $\pm$ 10%)

225

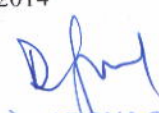
Quantity : 1 Sq. Mt.

Import Item:

S.No.	Item Sought to be imported duty free	Quantity Recommended
1.	Thermal Paper KP – 460 - 75 GSM $\pm$ 10% various widths	1.04 Sq. Mt.
2.	Release Base Paper – Various Colours 60 GSM $\pm$ 10% Glassine various widths	1.04 Sq. Mt.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

226	Case No.: 28/3/83-ALC1/2014	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date: 11/83-ALC1/2014	Status: Case Approved
-----	------------------------------------	---	--------------------------------------	------------------------------


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

08.10.2014

HQ File
:01/83/050/00050/AM15/

RLA File
:09/24/040/00578/AM14/

Lic.No/Date:0910059435 Defer Date:
26.02.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/47/2014-TSW dated 30.10.2014, the Committee decided to approve the case as under :-

Export Item : Self Adhesive Label Stock (FP 70 GSM $\pm$ 10%) Adhesive Coating Weight 20 GSM, Silicon Coated Paper 60 GSM $\pm$ 10% (Total GSM 150 $\pm$ 10%)

Quantity : 1 Sq. Mt.

Import Item:

S.No.	Item Sought to be imported duty free	Quantity Recommended
1.	UPM Vellum SC - 70 GSM $\pm$ 10% various widths	1.04 Sq. Mt.
2.	Release Base Paper - Various Colours 60 GSM $\pm$ 10% Glassine various widths	1.04 Sq. Mt.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

227	Case No.: 62/3/83-ALC1/2014	Party Name: INTECH PHARMA PVT. LTD.,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00084/AM15/	RLA File :05/23/040/00491/AM14/	Lic.No/Date:0510380276 26.02.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 19.11.2014.				

228	Case No.: 13/3/83-ALC1/2014	Party Name: BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00035/AM15/	RLA File :25/24/040/00010/AM14/	Lic.No/Date:2510004275 27.02.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

229	Case No.: 3/3/83-ALC1/2014	Party Name: JJ.PLASTALLOY PVT. LTD.,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00025/AM15/	RLA File :15/24/040/00011/AM14/	Lic.No/Date:1510021384 28.02.2014	Defer Date:19.11.2014


 डोना घोष DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : Hard copy refer to Deptt. of C&PC(PC Div) on 31.10.2014. The case is re-listed for 19.11.2014.

230	Case No.:8/3/83-ALC1/2014	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00030/AM15/	RLA File :02/24/040/00198/AM14/	Lic.No/Date:0210200677 28.02.2014	Defer Date:19.11.2014

Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 8.8.2014. The case is re-listed for 19.11.2014.

231	Case No.:11/3/83-ALC1/2014	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00033/AM15/	RLA File :08/24/040/00529/AM14/	Lic.No/Date:0810129261 28.02.2014	Defer Date:19.11.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 19.11.2014.

232	Case No.:30/3/83-ALC1/2014	Party Name:IDL EXPLOSIVES LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00052/AM15/	RLA File :09/24/040/00533/AM14/	Lic.No/Date:0910059483 03.03.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 31.10.2014 issued by DIPP. The case is re-listed for 19.11.2014.

233	Case No.:77/3/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00099/AM15/	RLA File :04/24/040/00246/AM14/	Lic.No/Date:0410155828 04.03.2014	Defer Date:19.11.2014

Decision : D/L dated 7.7.2014 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 19.11.2014.

234	Case No.:9/3/83-ALC1/2014	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00031/AM15/	RLA File :02/24/040/00193/AM14/	Lic.No/Date:0210200828 05.03.2014	Defer Date:19.11.2014

Decision : DL dated 22.8.2014 issued by DIPP. The case is re-listed for 19.11.2014.

235	Case No.:10/3/83-ALC1/2014	Party Name:CENTURY	Meet No/Date:11/83-	Status:Deferred
-----	----------------------------	--------------------	---------------------	-----------------


 डोना घोष / DONA GHOSH
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

	TEXTILES AND INDUSTRIES LTD	ALC1/2014 8.10.2014	
HQ File :01/83/050/00032/AM15/	RLA File :02/24/040/00194/AM14/	Lic.No/Date:0210200827 05.03.2014	Defer Date:19.11.2014
Decision : DL dated 22.8.2014 issued by DIPP. The case is re-listed for 19.11.2014.			

Case No.:60/3/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
236 HQ File :01/83/050/00082/AM15/	RLA File :05/24/040/00457/AM14/	Lic.No/Date:0510381145 06.03.2014	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.2014. The case is re-listed for 19.11.2014.			

Case No.:10/5/83-ALC1/2014	Party Name:MAGNUM LUBRICANTS (INDIA) PRIVATE LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
237 HQ File :01/83/050/00127/AM15/	RLA File :03/95/040/00983/AM14/	Lic.No/Date:0310773445 07.03.2014	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.2014. The case is re-listed for 19.11.2014.			

Case No.:78/3/83-ALC1/2014	Party Name:GRANITO BRUSHES PVT.LTD,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
238 HQ File :01/83/050/00100/AM15/	RLA File :07/24/040/00390/AM14/	Lic.No/Date:0710102719 10.03.2014	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.14. The case is re-listed for 19.11.2014.			

Case No.:1/3/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
239 HQ File :01/83/050/00023/AM15/	RLA File :15/24/040/00015/AM14/	Lic.No/Date:1510021478 12.03.2014	Defer Date:19.11.2014
Decision : DL dated 11.6.2014 issued by Deptt. of C&PC(PC.Div) . The case is re-listed for 19.11.2014.			

Case No.:64/3/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
240 HQ File :01/83/050/00086/AM15/	RLA File :05/24/040/00477/AM14/	Lic.No/Date:0510381586 12.03.2014	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.2014. The			


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

case is re-listed for 19.11.2014.

241	Case No.:65/3/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00087/AM15/	RLA File :05/24/040/00479/AM14/	Lic.No/Date:0510381858 13.03.2014	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.2014. The case is re-listed for 19.11.2014.				

242	Case No.:80/3/83-ALC1/2014	Party Name:MAIL SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00102/AM15/	RLA File :04/24/040/00269/AM14/	Lic.No/Date:0410156218 14.03.2014	Defer Date:19.11.2014
Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.2014. The case is re-listed for 19.11.2014.				

243	Case No.:79/3/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00101/AM15/	RLA File :33/24/040/00016/AM14/	Lic.No/Date:3310029266 18.03.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 19.11.2014.				

244	Case No.:1/5/83-ALC1/2014	Party Name:KMB TRADING CORPORATION P LTD,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00118/AM15/	RLA File :32/24/040/00029/AM14/	Lic.No/Date:3210074173 19.03.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

245	Case No.:2/1/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00942/AM14/	RLA File :08/24/040/00572/AM14/	Lic.No/Date:0810129902 21.03.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued to RA on 30.9.2014. The case is re-listed for 19.11.2014.				


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

246	Case No.: 9/5/83-ALC1/2014 HQ File :01/83/050/00126/AM15/	Party Name: WITMANS INDUSTRIES PRIVATE LIMITED. RLA File :03/95/040/01015/AM12/	Meet No/Date: 11/83-ALC1/2014 8.10.2014 Lic.No/Date: 0310775336 21.03.2014	Status: Deferred Defer Date: 19.11.2014
Decision : Comment awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. Re-listed for 19.11.2014.				

247	Case No.: 32/3/83-ALC1/2014 HQ File :01/83/050/00054/AM15/	Party Name: FORMOED RLA File :08/24/040/00580/AM14/	Meet No/Date: 11/83-ALC1/2014 8.10.2014 Lic.No/Date: 0810129934 24.03.2014	Status: Deferred Defer Date: 19.11.2014
Decision : Comments awaited from DIPP. Reminder to TA, DIPP issued on 6.8.2014. Re-listed for 19.11.2014.				

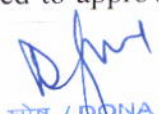
248	Case No.: 7/11/83-ALC1/2014 HQ File :01/83/050/00320/AM15/	Party Name: ASHA PENN COLOR PVT.LTD. RLA File :03/94/040/01141/AM14/	Meet No/Date: 11/83-ALC1/2014 8.10.2014 Lic.No/Date: 0310776388 28.03.2014	Status: Deferred Defer Date: 19.11.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 31.10.2014. The case is re-listed for 19.11.2014.				

249	Case No.: 7/2/83-ALC1/2014 HQ File :01/83/050/00007/AM15/	Party Name: MATANGI INDUSTRIES RLA File :08/24/040/00553/AM14/	Meet No/Date: 11/83-ALC1/2014 8.10.2014 Lic.No/Date: 0810130211 01.04.2014	Status: Deferred Defer Date: 19.11.2014
Decision : The Committee considered the case as per agenda and noted that hard copy of the application has not been received through RA and defer the case. Letter issued on 19.6.2014. The case is re-listed for 19.11.2014.				

250	Case No.: 41/11/83-ALC1/2014 HQ File :01/83/050/00354/AM15/	Party Name: DEE DEE LABEL RLA File :03/94/040/01195/AM14/	Meet No/Date: 11/83-ALC1/2014 8.10.2014 Lic.No/Date: 0310776885 03.04.2014	Status: Deferred Defer Date: 19.11.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to DIPP on 3.11.2014. DIPP was asked to expedite their comments. The case is re-listed for 19.11.2014.				


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

Case No.:36/11/83-ALC1/2014		Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
251	HQ File :01/83/050/00349/AM15/	RLA File :03/95/040/00032/AM15/	Lic.No/Date:0310778788 21.04.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				
Case No.:42/11/83-ALC1/2014		Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
252	HQ File :01/83/050/00355/AM15/	RLA File :03/94/040/01192/AM14/	Lic.No/Date:0310779254 23.04.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				
Case No.:5/11/83-ALC1/2014		Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
253	HQ File :01/83/050/00318/AM15/	RLA File :09/24/040/00643/AM14/	Lic.No/Date:0910059878 25.04.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				
Case No.:40/11/83-ALC1/2014		Party Name:JELL PHARMACEUTICALS PVT. LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
254	HQ File :01/83/050/00353/AM15/	RLA File :03/94/040/00779/AM14/	Lic.No/Date:0310779495 25.04.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				
Case No.:68/11/83-ALC1/2014		Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status: Approved
255	HQ File :01/83/050/00381/AM15/	RLA File :03/95/040/00048/AM15/	Lic.No/Date:0310779508 25.04.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of Petroleum and Natural Gas vide their U.O.No.P-19011/4/2014-Sup dated 1.7.2014, the Committee decided to approve the case on repeat				


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

basis as under :-

Export Item	Qty.	Import Item	Qty.
Motor Spirit (MS)	1 MT	Vacuum Gas Oil (VGO)	1.11 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

256	Case No.:69/11/83-ALC1/2014	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00382/AM15/	RLA File :03/95/040/00009/AM15/	Lic.No/Date:0310779444 25.04.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

257	Case No.:8/11/83-ALC1/2014	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00321/AM15/	RLA File :03/94/040/01162/AM14/	Lic.No/Date:0310779662 28.04.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

258	Case No.:70/11/83-ALC1/2014	Party Name:MICRO INKS LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00383/AM15/	RLA File :03/95/040/00065/AM15/	Lic.No/Date:0310779610 28.04.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

259	Case No.:35/11/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00348/AM15/	RLA File :03/94/040/00067/AM15/	Lic.No/Date:0310779935 29.04.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.


डोना घोष / DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011

260	Case No.:38/11/83-ALC1/2014	Party Name:RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY-SURYODAY	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00351/AM15/	RLA File :03/95/040/00062/AM15/	Lic.No/Date:0310780071 30.04.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

261	Case No.:72/11/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00385/AM15/	RLA File :04/24/040/00003/AM15/	Lic.No/Date:0410157503 30.04.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

262	Case No.:39/11/83-ALC1/2014	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00352/AM15/	RLA File :03/95/040/00083/AM15/	Lic.No/Date:0310780399 02.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

263	Case No.:19/11/83-ALC1/2014	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Approved
	HQ File :01/83/050/00332/AM15/	RLA File :03/95/040/00092/AM15/	Lic.No/Date:0310780908 07.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of Petroleum and Natural Gas vide their U.O.No.P-19011/4/2014-Sup dated 1.7.2014, the Committee decided to approve the case on repeat basis as under :-				

Export Item	Qty.	Import Item	Qty.
Motor Spirit (MS)	1 MT	Vacuum Gas Oil (VGO)	1.11 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.


 डीना घोष / DINA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Case No.:57/11/83-ALC1/2014	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status: Approved
HQ File :01/83/050/00370/AM15/	RLA File :03/95/040/00098/AM15/	Lic.No/Date:0310780968 08.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of Petroleum and Natural Gas vide their U.O.No.P-19011/4/2014-Sup dated 1.7.2014, the Committee decided to approve the case on repeat basis as under :-			

Export Item	Qty.	Import Item	Qty.
Motor Spirit (MS)	1 MT	Vacuum Gas Oil (VGO)	1.11 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:59/11/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
HQ File :01/83/050/00372/AM15/	RLA File :03/95/040/00082/AM15/	Lic.No/Date:0310781248 09.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.			

Case No.:66/11/83-ALC1/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
HQ File :01/83/050/00379/AM15/	RLA File :03/95/040/00110/AM15/	Lic.No/Date:0310781118 09.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.			

Case No.:67/11/83-ALC1/2014	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
HQ File :01/83/050/00380/AM15/	RLA File :03/95/040/00113/AM15/	Lic.No/Date:0310781198 09.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.			


 डोना घोष / DONAGHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

268	Case No.:11/5/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00128/AM15/	RLA File :08/24/040/00041/AM15/	Lic.No/Date:0810131287 12.05.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 19.11.2014.				
269	Case No.:12/5/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00129/AM15/	RLA File :08/24/040/00042/AM15/	Lic.No/Date:0810131288 12.05.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 19.11.2014.				
270	Case No.:71/11/83-ALC1/2014	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00384/AM15/	RLA File :03/95/040/00120/AM15/	Lic.No/Date:0310781513 13.05.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 19.11.2014.				
271	Case No.:9/11/83-ALC1/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00322/AM15/	RLA File :09/24/040/00089/AM15/	Lic.No/Date:0910060095 15.05.2014	Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 19.11.2014.				
272	Case No.:58/11/83-ALC1/2014	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00371/AM15/	RLA File :03/95/040/00057/AM15/	Lic.No/Date:0310781665 15.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				


 डॉना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

273	Case No.:46/11/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00359/AM15/	RLA File :05/24/040/00068/AM15/	Lic.No/Date:0510386662 16.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

274	Case No.:76/11/83-ALC1/2014	Party Name:MICRO INKS LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00389/AM15/	RLA File :03/95/040/00130/AM15/	Lic.No/Date:0310781854 16.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

275	Case No.:77/11/83-ALC1/2014	Party Name:MICRO INKS LTD.	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00390/AM15/	RLA File :03/95/040/00125/AM15/	Lic.No/Date:0310781851 16.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

276	Case No.:75/11/83-ALC1/2014	Party Name:MERIT POLYPLAST	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00388/AM15/	RLA File :03/95/040/00055/AM15/	Lic.No/Date:0310781978 19.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

277	Case No.:74/11/83-ALC1/2014	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:11/83- ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00387/AM15/	RLA File :03/95/040/00089/AM15/	Lic.No/Date:0310782327 21.05.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

278 **Case No.:15/5/83-ALC1/2014** Party Name:MADRAS FLUORINE PRIVATE LIMITED, Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**
 HQ File :01/83/050/00132/AM15/ RLA File :04/24/040/00037/AM15/ Lic.No/Date:0410158100 22.05.2014 Defer Date:19.11.2014
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 19.11.2014.

279 **Case No.:73/11/83-ALC1/2014** Party Name:UNIJULES LIFE SCIENCES LTD. Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**
 HQ File :01/83/050/00386/AM15/ RLA File :03/95/040/00150/AM15/ Lic.No/Date:0310782707 23.05.2014 Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

280 **Case No.:78/11/83-ALC1/2014** Party Name:STERICON PHARMA PVT.LTD., Meet No/Date:11/83-ALC1/2014 8.10.2014 **Status:Deferred**
 HQ File :01/83/050/00391/AM15/ RLA File :07/24/040/00062/AM15/ Lic.No/Date:0710104413 23.05.2014 Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

Case No.:1/11/83-ALC1/2014 Party Name:CLASSIC MARBLE COMPANY PVT LTD Meet No/Date:11/83-ALC1/2014 08.10.2014 **Status:Case Approved**
 HQ File :01/83/050/00314/AM15/ RLA File :03/94/040/01111/AM14/ Lic.No/Date:0310782915 26.05.2014 Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/161/2014-TSW dated 31.10.2014, the Committee decided to approve the case as under :-

281 **Export Item :** Polished/Unpolished Artificial / Agglomerated Marble Slabs & Tiles Containing 7.9% of Polyester Resin

Quantity : 1 MT.

Import Items:

S.No.	Item Description	Quantity Recommended
1.	Calcium Carbonate Powder, Limestone	1.236 MT

[Signature]
 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

	Powder Uncoated subject to condition that no stone size shall exceed 165 cubic centimeter	
2.	Unsaturated Polyester Resin	0.0992161 MT
3.	Pigments	Upto 2% of FOB
4.	Catalysts	Upto 2% of FOB

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.:2/11/83-ALC1/2014 **Party Name:**CLASSIC MARBLE COMPANY PVT LTD **Meet No/Date:**11/83-ALC1/2014 08.10.2014 **Status:**Case Approved

HQ File :01/83/050/00315/AM15/ **RLA File** :03/94/040/01112/AM14/ **Lic.No/Date:**0310782919 26.05.2014 **Defer Date:**

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No. 7/161/2014-TSW dated 31.10.2014, the Committee decided to approve the case as under :-

Export Item : Artificial / Agglomerated Quartz Slabs & Tiles containing 8.5% of Polyester Resin

Quantity : 1 MT.

282

Import Items:

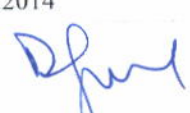
S.No.	Item Description	Quantity Recommended
1.	Quartz/Cristoblite/Sibelite Powder subject to condition that no stone size shall exceed 165 cubic centimeter	0.805 MT
2.	Unsaturated Polyester Resin	0.11135 MT
3.	Pigments	Upto 2% of FOB value of export
4.	Catalysts	Upto 3% of FOB vaue of export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

283

Case No.:54/11/83-ALC1/2014 **Party Name:**SAVITA POLYMERS LTD. **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File :01/83/050/00367/AM15/ **RLA File** :03/95/040/00016/AM15/ **Lic.No/Date:**0310782844 26.05.2014 **Defer Date:**19.11.2014


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

284	Case No.:10/11/83-ALC1/2014 HQ File :01/83/050/00323/AM15/	Party Name:G S P CROP SCIENCE PVT. LTD. RLA File :08/24/040/00092/AM15/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:0810131812 27.05.2014	Status:Deferred Defer Date:19.11.2014
-----	--	--	---	---

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

285	Case No.:48/11/83-ALC1/2014 HQ File :01/83/050/00361/AM15/	Party Name:ARIES DYE CHEM INDUSTRIES, RLA File :08/24/040/00442/AM14/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:0810131837 28.05.2014	Status:Deferred Defer Date:19.11.2014
-----	--	--	---	---

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

286	Case No.:85/11/83-ALC1/2014 HQ File :01/83/050/00398/AM15/	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD RLA File :31/83/040/00022/AM15/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:3110064136 28.05.2014	Status:Deferred Defer Date:19.11.2014
-----	--	--	---	---

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

287	Case No.:24/11/83-ALC1/2014 HQ File :01/83/050/00337/AM15/	Party Name:SHOGUN ORGANICS LIMITED RLA File :03/95/040/00165/AM15/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:0310783511 29.05.2014	Status:Deferred Defer Date:19.11.2014
-----	--	---	---	---

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

288	Case No.:47/11/83-ALC1/2014 HQ File :01/83/050/00360/AM15/	Party Name:ARIES DYE CHEM INDUSTRIES, RLA File :08/24/040/00547/AM14/	Meet No/Date:11/83- ALC1/2014 8.10.2014 Lic.No/Date:0810131910 29.05.2014	Status:Deferred Defer Date:19.11.2014
-----	--	--	---	---


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग विभाग, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

Case No.:16/11/83-ALC1/2014 **Party Name:**RELIANCE INDUSTRIES LTD.

Meet No/Date:11/83-ALC1/2014
8.10.2014

Status:
Approved

HQ File
:01/83/050/00329/AM15/

RLA File
:03/95/040/00152/AM15/

Lic.No/Date:0310783659
30.05.2014

Defer
Date:19.11.2014

289 **Decision :** The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of Petroleum and Natural Gas vide their U.O.No.P-19011/4/2014-Sup dated 1.7.2014, the Committee decided to approve the case on repeat basis as under :-

Export Item	Qty.	Import Item	Qty.
Motor Spirit (MS)	1 MT	Vacuum Gas Oil (VGO)	1.11 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:25/11/83-ALC1/2014 **Party Name:**KANDLA ENERGY AND CHEMICALS LIMITED

Meet No/Date:11/83-ALC1/2014
8.10.2014

Status:Deferred

290 **HQ File**
:01/83/050/00338/AM15/

RLA File
:05/23/040/00089/AM15/

Lic.No/Date:0510387897
30.05.2014

Defer
Date:19.11.2014

Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. Deptt. Of C&PC(PC Div) again D/L issued to firm on 27.5.2014. The case is re-listed for 19.11.2014.

Case No.:33/11/83-ALC1/2014 **Party Name:**SMI COATED PRODUCTS PVT. LTD.

Meet No/Date:11/83-ALC1/2014
8.10.2014

Status:Deferred

291 **HQ File**
:01/83/050/00346/AM15/

RLA File
:03/95/040/00127/AM15/

Lic.No/Date:0310783744
30.05.2014

Defer
Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

Case No.:52/11/83-ALC1/2014 **Party Name:**J.G. CHEMICALS PVT. LTD.

Meet No/Date:11/83-ALC1/2014
8.10.2014

Status:Deferred

292 **HQ File**
:01/83/050/00365/AM15/

RLA File
:02/21/040/00066/AM15/

Lic.No/Date:0210203709
02.06.2014

Defer
Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer


डोना घोष / DINA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industries, New Delhi-110011

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

293	Case No.: 53/11/83-ALC1/2014	Party Name: CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00366/AM15/	RLA File :34/24/040/00042/AM15/	Lic.No/Date: 3410040180 02.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

294	Case No.: 22/11/83-ALC1/2014	Party Name: KLJ ORGANIC LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00335/AM15/	RLA File :05/23/040/00090/AM15/	Lic.No/Date: 0510388032 03.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

295	Case No.: 32/11/83-ALC1/2014	Party Name: LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00345/AM15/	RLA File :03/95/040/00162/AM15/	Lic.No/Date: 0310784151 03.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

296	Case No.: 45/11/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00358/AM15/	RLA File :08/24/040/00295/AM14/	Lic.No/Date: 0810132103 03.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

297	Case No.: 30/11/83-ALC1/2014	Party Name: SHARP GLOBAL LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00343/AM15/	RLA File :05/24/040/00478/AM14/	Lic.No/Date: 0510388236 04.06.2014	Defer Date:19.11.2014


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

298	Case No.: 51/11/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00364/AM15/	RLA File :08/24/040/00560/AM14/	Lic.No/Date: 0810132135 04.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

299	Case No.: 17/11/83-ALC1/2014	Party Name: SABERO ORGANICS GUJARAT LIMITED	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00330/AM15/	RLA File :03/95/040/00019/AM15/	Lic.No/Date: 0310784485 05.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

300	Case No.: 55/11/83-ALC1/2014	Party Name: CENTURY TEXTILES AND INDUSTRIES LTD	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00368/AM15/	RLA File :02/24/040/00025/AM15/	Lic.No/Date: 0210203845 05.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

301	Case No.: 65/11/83-ALC1/2014	Party Name: INDOTAN CHEMICALS LTD.,	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00378/AM15/	RLA File :02/24/040/00040/AM15/	Lic.No/Date: 0210203847 05.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

302	Case No.: 64/11/83-ALC1/2014	Party Name: PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date: 11/83- ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00377/AM15/	RLA File :34/24/040/00048/AM15/	Lic.No/Date: 3410040212 06.06.2014	Defer Date:19.11.2014


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

303	Case No.: 15/11/83-ALC1/2014	Party Name: MICRO INKS LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00328/AM15/	RLA File :03/95/040/00203/AM15/	Lic.No/Date:0310784838 09.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

304	Case No.: 18/11/83-ALC1/2014	Party Name: NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00331/AM15/	RLA File :03/95/040/00194/AM15/	Lic.No/Date:0310784760 09.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

305	Case No.: 11/11/83-ALC1/2014	Party Name: TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00324/AM15/	RLA File :04/24/040/00059/AM15/	Lic.No/Date:0410158576 11.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

306	Case No.: 44/11/83-ALC1/2014	Party Name: AGRO LIFE SCIENCE CORPORATION	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00357/AM15/	RLA File :02/24/040/00038/AM15/	Lic.No/Date:0210204026 11.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

307	Case No.: 1/7/83-ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00133/AM15/	RLA File :34/24/040/00022/AM15/	Lic.No/Date:3410040253 12.06.2014	Defer Date:19.11.2014


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

308	Case No.: 6/11/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00319/AM15/	RLA File :08/24/040/00101/AM15/	Lic.No/Date:0810132299 12.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

309	Case No.: 28/11/83-ALC1/2014	Party Name: TARA MERCANTILE PRIVATE LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00341/AM15/	RLA File :05/24/040/00497/AM14/	Lic.No/Date:0510388623 12.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

310	Case No.: 50/11/83-ALC1/2014	Party Name: PI INDUSTRIES LTD.,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00363/AM15/	RLA File :13/24/040/00012/AM15/	Lic.No/Date:1310047387 12.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(OPS) on 14.10.2014. The case is re-listed for 19.11.2014.				

311	Case No.: 2/7/83-ALC1/2014	Party Name: ASTRON PACKAGING LTD	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00134/AM15/	RLA File :08/24/040/00109/AM15/	Lic.No/Date:0810132331 13.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

312	Case No.: 14/11/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00327/AM15/	RLA File :08/24/040/00035/AM15/	Lic.No/Date:0810132311 13.06.2014	Defer Date:19.11.2014


डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

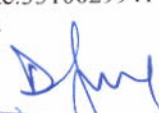
313	Case No.:34/11/83-ALC1/2014	Party Name:MATANGI INDUSTRIES	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00347/AM15/	RLA File :08/24/040/00034/AM15/	Lic.No/Date:0810132312 13.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

314	Case No.:56/11/83-ALC1/2014	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00369/AM15/	RLA File :08/24/040/00117/AM15/	Lic.No/Date:0810132315 13.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

315	Case No.:13/11/83-ALC1/2014	Party Name:COOL COSMETICS [P] LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00326/AM15/	RLA File :04/24/040/00019/AM15/	Lic.No/Date:0410158703 17.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

316	Case No.:21/11/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00334/AM15/	RLA File :10/24/040/00023/AM15/	Lic.No/Date:1010058474 17.06.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

317	Case No.:23/11/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00336/AM15/	RLA File :33/24/040/00004/AM15/	Lic.No/Date:3310029941 17.06.2014	Defer Date:19.11.2014


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

318	Case No.: 43/11/83-ALC1/2014	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00356/AM15/	RLA File :33/24/040/00003/AM15/	Lic.No/Date: 3310029940 17.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

319	Case No.: 62/11/83-ALC1/2014	Party Name: MARUTI MULTICHEM PVT. LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00375/AM15/	RLA File :08/24/040/00115/AM15/	Lic.No/Date: 0810132363 17.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

320	Case No.: 63/11/83-ALC1/2014	Party Name: SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00376/AM15/	RLA File :08/24/040/00111/AM15/	Lic.No/Date: 0810132362 17.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

321	Case No.: 29/11/83-ALC1/2014	Party Name: KLJ ORGANIC LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00342/AM15/	RLA File :05/23/040/00113/AM15/	Lic.No/Date: 0510388785 18.06.2014	Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

322	Case No.: 37/11/83-ALC1/2014	Party Name: INDIAN ADDITIVES LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00350/AM15/	RLA File :04/24/040/00070/AM15/	Lic.No/Date: 0410158741 18.06.2014	Defer Date:19.11.2014


डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

323	Case No.: 12/11/83-ALC1/2014	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00325/AM15/	RLA File :04/24/040/00041/AM15/	Lic.No/Date: 0410158765 19.06.2014	Defer Date: 19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

324	Case No.: 27/11/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00340/AM15/	RLA File :08/24/040/00021/AM15/	Lic.No/Date: 0810132394 19.06.2014	Defer Date: 19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

325	Case No.: 60/11/83-ALC1/2014	Party Name: MATANGI INDUSTRIES	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00373/AM15/	RLA File :08/24/040/00032/AM15/	Lic.No/Date: 0810132396 19.06.2014	Defer Date: 19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

326	Case No.: 26/11/83-ALC1/2014	Party Name: KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00339/AM15/	RLA File :05/23/040/00120/AM15/	Lic.No/Date: 0510388967 20.06.2014	Defer Date: 19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

327	Case No.: 20/11/83-ALC1/2014	Party Name: SGM PAPER PRODUCTS	Meet No/Date: 11/83-ALC1/2014 8.10.2014	Status: Deferred
	HQ File :01/83/050/00333/AM15/	RLA File :05/24/040/00141/AM15/	Lic.No/Date: 0510389013 23.06.2014	Defer Date: 19.11.2014


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

328 **Case No.:**61/11/83-ALC1/2014 **Party Name:**G S P CROP SCIENCE PVT. LTD. **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File :01/83/050/00374/AM15/ RLA File :08/24/040/00129/AM15/ Lic.No/Date:0810132433 24.06.2014 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

329 **Case No.:**84/11/83-ALC1/2014 **Party Name:**RELIANCE INDUSTRIES LTD. **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Approved

HQ File :01/83/050/00397/AM15/ RLA File :03/95/040/00049/AM15/ Lic.No/Date:0310786009 25.06.2014 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of Petroleum and Natural Gas vide their U.O.No.P-19011/4/2014-Sup dated 1.7.2014, the Committee decided to approve the case on repeat basis as under :-

Export Item	Qty.	Import Item	Qty.
Motor Spirit (MS)	1 MT	Vacuum Gas Oil (VGO)	1.11 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

330 **Case No.:**31/11/83-ALC1/2014 **Party Name:**NEELIKON FOOD DYES & CHEMICALS LIMITED **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File :01/83/050/00344/AM15/ RLA File :03/95/040/00236/AM15/ Lic.No/Date:0310786120 27.06.2014 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.

331 **Case No.:**4/11/83-ALC1/2014 **Party Name:**COLOURTEX INDUSTRIES PRIVATE LIMITED **Meet No/Date:**11/83-ALC1/2014 8.10.2014 **Status:**Deferred

HQ File :01/83/050/00317/AM15/ RLA File :03/94/040/00271/AM15/ Lic.No/Date:0310786357 03.07.2014 Defer Date:19.11.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of


 डोना घोष / DONA GHOSH
 उप महानिदेशक, विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

HBP (2009-2014). The case is re-listed for 19.11.2014.

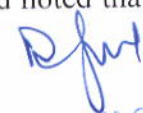
332	Case No.:80/11/83-ALC1/2014	Party Name:JANANI INTERNATIONAL (P) LTD.	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00393/AM15/	RLA File :35/24/040/00008/AM15/	Lic.No/Date:3510044499 07.07.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

333	Case No.:82/11/83-ALC1/2014	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00395/AM15/	RLA File :04/24/040/00063/AM15/	Lic.No/Date:0410158940 07.07.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

334	Case No.:81/11/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00394/AM15/	RLA File :15/24/040/00009/AM15/	Lic.No/Date:1510022008 08.07.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

335	Case No.:83/11/83-ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00396/AM15/	RLA File :04/24/040/00077/AM15/	Lic.No/Date:0410158958 10.07.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.				

336	Case No.:49/11/83-ALC1/2014	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:11/83-ALC1/2014 8.10.2014	Status:Deferred
	HQ File :01/83/050/00362/AM15/	RLA File :13/24/040/00015/AM15/	Lic.No/Date:1310047496 11.07.2014	Defer Date:19.11.2014
Decision : The Committee considered the case as per agenda and noted that hard copy from				


 डोना घोष / DONA GHOSH
 उप महानिदेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
 Ministry of Commerce & Industry, New Delhi-110011

RA, has been received and sent to Deptt. of C&PC(Chem.Div)(OPS) on 14.10.2014.
The case is re-listed for 19.11.2014.

337	Case No.: 1/9/83-ALC1/2014 HQ File :01/83/050/00228/AM15/	Party Name: RUBAMIN LTD. RLA File :34/24/040/00089/AM15/	Meet No/Date: 11/83-ALC1/2014 8.10.2014 Lic.No/Date: 3410040365 14.07.2014	Status: Deferred Defer Date:19.11.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.			

338	Case No.: 3/11/83-ALC1/2014 HQ File :01/83/050/00316/AM15/	Party Name: ROHAN DYES AND INTERMEDIATES LTD. RLA File :08/24/040/00171/AM15/	Meet No/Date: 11/83-ALC1/2014 8.10.2014 Lic.No/Date: 0810132857 01.08.2014	Status: Deferred Defer Date:19.11.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.			

339	Case No.: 86/11/83-ALC1/2014 HQ File :01/83/050/00399/AM15/	Party Name: VISWAAT CHEMICALS LIMITED RLA File :03/95/040/00504/AM15/	Meet No/Date: 11/83-ALC1/2014 8.10.2014 Lic.No/Date: 0310789864 30.09.2014	Status: Deferred Defer Date:19.11.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 19.11.2014.			

Date:03.12.2014
Place:New Delhi

B.D. Panwar
Foreign Trade Development Officer


डोना घोष DONA GHOSH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, नई दिल्ली-110011
Ministry of Commerce & Industry, New Delhi-110011